

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/39890/2025	BINAY KUMAR NAIK VS SHREE JAGANNATH PROPERTIS AND DEVELOPERS	ABIT SAHU VS CHANDAN SAMANTARAY	// () //	AOD20230001163C202500003
2	D-BLAPL/29614/2025	JOGENDRA BISWAL @ JUGINDRA BISWAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS UMAKANTA BARIK	LACHHIPUR /88 /2025 () //	
3	D-BLAPL/29618/2025 BLAPL/10024/2025	SUCHITA XESS VS STATE OF ODISHA	UMAKANTA BARIK VS BIBHU PRASAD DAS	BIRMITRAPUR /392 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000739/2025 PATKURA /42 /2025 () //	AOR20220001390C202500061
4	D-BLAPL/29626/2025	KUNA @ SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS ARIJEET MISHRA	PATKURA /42 /2025 () //	
5	D-BLAPL/29627/2025	KAILASH NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS BIBHU PRASAD DAS	BOIPARIGUDA /52 /2025 () //	
6	D-BLAPL/29628/2025	TUNILATA JENA @ TUNI VS STATE OF ODISHA	BIBHU PRASAD DAS VS ARIJEET MISHRA	PATKURA /42 /2025 () //	
7	D-BLAPL/29632/2025	GAGAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS NITYANANDA MOHAPATRA	KENDRAPARA SADAR /64 /2025 () //	
8	D-BLAPL/29638/2025	SURENDRA DEHURY @ DEHURY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS JUGALA KISHORE PANDA	KISINDA /45 /2025 () //	
9	D-BLAPL/29639/2025	SUDHIR KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS SUCHIT KUMAR NAYAK	BOUDH /146 /2023 () //	
10	D-BLAPL/29642/2025	ALIYASH MALI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS SUDHANSU SEKHAR DASH	/ /0 () //	
11	D-BLAPL/29643/2025	RAKESH PRADHAN@RAKESH PADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS SUDHANSU SEKHAR DASH	/ /0 () //	

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12	D-BLAPL/29650/2025	RAMA MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SIMULIA /143 /2022 () //	AOD20240000012C202500215
13	D-BLAPL/29652/2025	SUBHASMITA DEHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
14	D-BLAPL/29653/2025	RAIBARA @ RAIBARI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /207 /2025 () //	
15	D-BLAPL/29654/2025	BALAKRUSHNA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/29657/2025	SAHADEV YOGI VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /68 /2025 () //	
17	D-BLAPL/29659/2025	SANJEEB NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR SADAR /337 /2025 () //	AOR20220004018C202500004
18	D-BLAPL/29665/2025	CHANDAN KUMAR GOND VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
19	D-BLAPL/29668/2025	BIJAY RAJBHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
20	D-BLAPL/29670/2025	SIMANCHAL PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /141 /2025 () //	
21	D-BLAPL/29674/2025	DEBU @ DEBUJIT MAITY VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALASORE SADAR /51 /2025 () //	
22	D-BLAPL/29686/2025	JITU PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /217 /2025 () //	
23	D-BLAPL/29689/2025	AJAY ROUT	DURGADATTA MOHAPATRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29691/2025	ASHOK KUMAR BEHERA	BISWARANJAN DALAI	KHUNTUNI /132 /2025	AOR20220003722C202500196
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29692/2025	PABANA @ DANIEL @ BAPUN JENA	AMULYA RATNA PANDA	BAISINGA /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29693/2025	TITUN @ CHANDAN BEHERA	AMULYA RATNA PANDA	BALASORE TOWN /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29696/2025	ANIKET LAKRA	RUDRA NARAYAN PARIJA	KUTRA /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29697/2025	RABINDRA NAYAK	SANTOSH CHANDRA ATABUDHI	Maitri Vihar PS /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29701/2025	JITENDRA MALLICK	SUSANTA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29702/2025	RATAN DAS @ RATU	RAMESH CHANDRA OJHA	NANDIPADA /278 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29705/2025	SAGAR BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /714 /2025	AOD20240000170C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29709/2025	PRADEEP VISHNAV @ PAPU LAL @ PRADEEP KUMAR VISHNAV	ARUN KISHOR SAHOO	KENDRAPARA /177 /2024	AOD20240000587C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29710/2025	JAGDISH MOHANTA	DIGAMBARA MISHRA	KALINGA NAGAR /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29713/2025	M. THIRUMOORTHY	MANGU NANDY	CHITRAKONDA /117 /2025	
		VS	VS	()	

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35	D-BLAPL/29720/2025	STATE OF ODISHA SANJAYA MAJUMDAR VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /136 /2025 ()	
36	D-BLAPL/29723/2025	STATE OF ODISHA PRADEEP KHADIA VS	DEBASHIS ROUSTRAY VS	// BRAJARAJNAGAR /231 /2020 ()	
37	D-BLAPL/29726/2025	STATE OF ODISHA NAGENDRA SAHU VS	DEEPAK KU SAHOO VS	// PODIA PS /87 /2022 ()	
38	D-BLAPL/29727/2025	STATE OF ODISHA BABULI BATU VS	BIJAYA KUMAR RAGADA VS	// / 0 ()	
39	D-BLAPL/29729/2025	STATE OF ODISHA SIBARAM PANDA @ SILU VS	SUBODH KUMAR MOHANTY VS	// BELLAGUNTHA /380 /2024 ()	
40	D-BLAPL/29730/2025	STATE OF ODISHA JAGAN @ JAGANNATHA SENAPATI VS	ACHYUTANANDA PATTANAİK VS	// CHANDAPUR /116 /2024 ()	
41	D-BLAPL/29733/2025	STATE OF ODISHA SANJAY KAHAR VS	BIJAYA KUMAR RAGADA VS	// / 0 ()	
42	D-BLAPL/29734/2025	STATE OF ODISHA SAPNA @ SWAPNA MAJUMDAR VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /136 /2025 ()	
43	D-BLAPL/29735/2025	STATE OF ODISHA KUMUDINI JIT VS	CHIRANJIB ROUT VS	// / 0 ()	
44	D-BLAPL/29736/2025	STATE OF ODISHA UDESH KHORA @ KHARA VS	DEEPAK KU SAHOO VS	// MALKANGIRI SADAR /2 /2024 ()	
45	D-BLAPL/29737/2025	STATE OF ODISHA JITU DEHURY @ JITENDRA DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// RASOL /244 /2025 () //	AOR2025000001C202500059

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46	D-BLAPL/29739/2025	SUDEEP KUMAR BHUYAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //	
47	D-BLAPL/29742/2025	BRUSHAKETU MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /133 /2025 () //	
48	D-BLAPL/29744/2025	BINOD CHAUDHARY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	AIRPORT /274 /2025 () //	
49	D-BLAPL/29746/2025	PRABHATI @ PRABHATI BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
50	D-BLAPL/29747/2025	NAROTTAM DEHURIA @ NAROTTAMA DEHERIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
51	D-BLAPL/29749/2025	JISAYA MAJHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //	
52	D-BLAPL/29750/2025	THABIRA THELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
53	D-BLAPL/29751/2025	SIDHANTA SAHU VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	DASMANTAPUR /64 /2025 () //	AOR20220000044C202500008
54	D-BLAPL/29756/2025	PRAKASH KUNAR @ PRAKSH KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
55	D-BLAPL/29757/2025	X VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 () //	
56	D-BLAPL/29758/2025	BASANT @ BASANTA KUMAR KHUNTIA @ SUSANT VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /190 /2025 () //	
57	D-BLAPL/29763/2025	SK. SAJAN	SURYAKANTA DASH	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29765/2025	JITU ROUT @ JITENDRA ROUT	BHABANI SANKAR DAS	MANIABANDHA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29767/2025	AKASH @ ABHISEK RANASINGH	DHANOJ KUMAR SAHOO	NAYAGARH /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29769/2025	BISWAJIT MOHAPATRA	ABHAS MOHANTY	ANGUL SADAR PS /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29771/2025	KARIM KHAN @ KAIA	AMLAN SHAKTI PAUL	KHURDA MODEL /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29773/2025	SUKADEV MALLICK	JYOTIRMAYA SAHOO	MOHANA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29777/2025	SARAT KUMAR DEY @ SARAT KU. DEY	JYOTIRMAYA SAHOO	MOHANA /120 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29785/2025	LOKANATH BACHHA	AMITAV TRIPATHY	KANTAMAL /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29786/2025	INDRAJIT SINGH	AMLAN SHAKTI PAUL	AIRPORT /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29787/2025	BAISAKHU THELA	AMITAV TRIPATHY	KANTAMAL /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/29788/2025	SWAPNA NAYAK	AMULYA RATNA PANDA	PHIRINGIA /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29791/2025	JITENDRA BEHERA	TUKUNA KUMAR MISHRA	UMERKOTE /79 /2023	
		VS	VS	()	

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69	D-BLAPL/29792/2025	STATE OF ODISHA DILLIP MANGARAJ VS	AMLAN SHAKTI PAUL VS	// /0 ()	
70	D-BLAPL/29795/2025	STATE OF ODISHA RANJAN KUMAR NAYAK VS	NITYANANDA MOHAPATRA VS	// /0 ()	
71	D-BLAPL/29799/2025	STATE OF ODISHA HEMANTA KUMAR SWAIN VS	SURAJ MOHANTY VS	// MOHANA /96 /2024 ()	
72	D-BLAPL/29800/2025	STATE OF ODISHA DAMBURUDHAR @ BHIMA PANAKA VS	TUKUNA KUMAR MISHRA VS	// RAIGHAR /9 /2025 ()	
73	D-BLAPL/29801/2025	STATE OF ODISHA ABHINANDAN VS	NITYANANDA MOHAPATRA VS	// /0 ()	
74	D-BLAPL/29802/2025	STATE OF ODISHA RAJESH KUMAR BISHOI @ BULU VS	MANAS KUMAR CHAND VS	// NARLA /67 /2025 ()	
75	D-BLAPL/29804/2025	STATE OF ODISHA BAPI BAGARTI VS	NITYANANDA MOHAPATRA VS	// /0 ()	
76	D-BLAPL/29806/2025	STATE OF ODISHA ABHINASH KUMAR DAS @ RAJA VS	PRABIN DAS VS	// POLASARA PS /342 /2025 ()	
77	D-BLAPL/29807/2025	STATE OF ODISHA DALARA PRADHAN VS	SACHIDANANDA PADHEE VS	// KANTAMAL /100 /2025 ()	
78	D-BLAPL/29811/2025	STATE OF ODISHA SANGRAM BHOI VS	RAJALAXMI BISWAL VS	// NARASINGHPUR /128 /2025 ()	
79	D-CMAPL/39849/2025	STATE OF ODISHA BASANTA PRADHAN VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// /0 //	

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80	D-CMP/39638/2025 CMP/1546/2025	PARESH CHANDRA PATRA VS SRIDHAR PATRA	NIRANJAN LENKA VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA(Mayurbhanj) IA/0000113/2025	
81	D-CMP/39641/2025	HEMANTA KUMAR PATEL VS TIKESWAR PATEL	AJAYA KUMAR NANDA VS	// 0 //	
82	D-CMP/39644/2025	BANAMALI MUDULI VS RANIA BISOI	TUSAR KUMAR MISHRA VS	// 0 //	
83	D-CMP/39724/2025	GURMIT SINGH VS AMIT KUMAR SAHU	BASUDEV PUJARI VS	// 0 //	
84	D-CMP/39808/2025	SATYAPIRA KHILLAR @ KHILAR VS TRINATH KHILLAR	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500257
85	D-CMP/39837/2025	GOURAHARI NAHAK VS ANANDA CHARAN LENKA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
86	D-CMP/39841/2025	PRAHALAD SAHU @ PRAHALAD SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
87	D-CMP/39901/2025	KALPATARU MOHAPATRA VS AASALATA ROUT	Soubhagya Swain VS	// 0 //	AOR20220001296C202500071
88	D-CMP/39909/2025	SHREE JAGANNATH MAHAPRABHU, PURI VS THE LOCAL MANAGER, SHREE JAGANATH TEMPLE, BERHAMPUR	PRASANTA KUMAR NANDA VS	// 0 //	
89	D-CONTC/39643/2025	K.SRINIVAS RAO VS K.SUDARSHAN CHAKRABARTHY,IAS	ADV. VS	// 0 //	
90	D-CONTC/39663/2025	BRAJA KISHORE SWAIN VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
91	D-CONTC/39665/2025	S.NALLAYYA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/39670/2025	ARVIND AGARWAL,PRINCIPAL SECRETARY,BBSR,KHURDA	ADV.	//	
		SUPRAVA NAYAK	ADV.	//	
		VS	VS	0	
93	D-CONTC/39674/2025	ASWATHI S.,COMM-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPT.,BBSR	ADV	//	AOR20220001535C202500183
		MANOJ KUMAR KANHAR	ADV	//	
		VS	VS	0	
94	D-CONTC/39675/2025	RAJESH KUMAR SWAIN,DISTRICT EDUCATION OFFICER,KANDHAMAL	ADV	//	AOR20220001535C202500184
		SUSHANTA KANHAR	ADV	//	
		VS	VS	0	
95	D-CONTC/39684/2025	RAJESH KUMAR SWAIN, DISTRICT EDUCATION OFFICER,KANDHAMAL	MOHAN KUMAR SAHU	//	
		PRADIP KUMAR CHHATRIA	MOHAN KUMAR SAHU	//	
		VS	VS	0	
96	D-CONTC/39688/2025	KABINDRA KUMAR SAHU,COLLECTOR,DEOGARH	ADV.	//	
		ADARSHA PATHAGARA, SUNDARGARH	ADV.	//	
		VS	VS	0	
97	D-CONTC/39690/2025	P.K.JENA,MANAGER,ROURKELA STEEL PLANT,SUNDARGARH	SAROJA KANTA SAMAL	//	
		GIRIDHARI MOHANTY	SAROJA KANTA SAMAL	//	
		VS	VS	0	
98	D-CONTC/39707/2025	LAXMAN BHOI,DISTRICT EDUCATION OFFICER-CUM-DISTRICT PROJECT CO-ORDINATOR,SAMBALPUR	ADV.	//	
		RAMESH CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
99	D-CONTC/39709/2025	SONAMIKA RAY,DEO,KHURDA	ADV.	//	
		SANTOSH KUMAR PRUSTY	ADV.	//	
		VS	VS	0	
100	D-CONTC/39712/2025	SONAMIKA RAY,DEO,KHURDA	ADV.	//	
		RASID KHAN	ADV.	//	
		VS	VS	0	
101	D-CONTC/39717/2025	SONAMIKA RAY,DEO,KHURDA	SASANKA SEKHAR SAHOO	//	
		SUNIL BEHERA	SASANKA SEKHAR SAHOO	//	
		VS	VS	0	
		CHITHRA ARUMUGAM,IAS	ADV	//	
102	D-CONTC/39719/2025	BIKRAM SAMANTRAY	ADV	//	AOD20250000180C202500169
		VS	VS	0	

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103	D-CONTC/39720/2025	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. PRAMILA DASH VS SONAMIKA RAY,DEO,KHURDA	ADV. VS	// 0 //	
104	D-CONTC/39721/2025	BHAGABAN PRADHAN VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20250000180C202500170
105	D-CONTC/39725/2025	SARAT KUMAR PRADHAN VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20250000180C202500172
106	D-CONTC/39726/2025	KAPILESWAR SWAIN VS SONAMIKA RAY,DEO,KHURDA	ADV. VS	// 0 //	
107	D-CONTC/39728/2025	T BHADRACHARY VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20250000180C202500171
108	D-CONTC/39730/2025	MAMATA SAHOO VS SONAMIKA RAY,DEO,KHURDA	ADV. VS	// 0 //	
109	D-CONTC/39735/2025	KANHU CHARAN MISHRA VS SONAMIKA RAY,DEO,KHURDA	ADV. VS	// 0 //	
110	D-CONTC/39737/2025	MANJULATA BEHERA VS DIPTIMAYEE BEHERA,OAS	ADV. VS	// 0 //	
111	D-CONTC/39756/2025	DUKHI SAHU VS AJAY KUMAR GARNAIK, SPECIAL LAND ACQUISITION OFFICER, TALCHER SAMBALPUR RAIL LINK PROJECT	RABINDRA NATH DEBATA VS	// 0 //	AOR20220003946C202500014
112	D-CONTC/39759/2025	JUGAL KISHORE NAYAK VS AMBAR KUMAR KAR,COLLECTOR-CUM-DISTRICT MAGISTRATE,JAJPUR	ADV. VS	// 0 //	
113	D-CONTC/39767/2025	PREMANANDA BHOI VS KARAN SHARMA,BEO,DHNKAUDA,SAMBALPUR	ADV. VS	// 0 //	

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114	D-CONTC/39769/2025	BHAVANI SHANKAR PATNAIK VS CHANDRAKANTA PANDA,DIRECTOR,WATER AND LAND MANAGEMENT INSTITUE,TELENGAPENTHA,CUTTACK	ADV. VS	// ()	
115	D-CONTC/39772/2025	MANASI SINHA VS GIRISH S.N,PRINCIPAL SECRETARY,PANCHAYATI RAJ AND DRINKING WATER DEPT,BSBR,KHURDA	ADV. VS	// ()	
116	D-CONTC/39777/2025	RAJENDRA PRASAD BISHOYI VS AMITA PATTANAIAK,DEO,GANJAM EDUCATION CIRCLE,GANJAM	ADV. VS	// ()	
117	D-CONTC/39781/2025	DEBENDRA PRADHAN VS ANU GARG,IAS	ADV. VS	// ()	
118	D-CONTC/39783/2025	SITARAM BEHERA VS RATNAKAR ROUT,IAS	ADV. VS	// ()	
119	D-CONTC/39785/2025	SUKURU @ SUKRU SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
120	D-CONTC/39794/2025	MD HABIBULLAH KHAN VS LAXMAN BHOI,DEO,SAMBALPUR	ADV. VS	// ()	
121	D-CONTC/39800/2025	GOBINDA CHANDRA DASH VS BIRENDRA KARKARA,DIRECTOR SECONDARY EDUCATION,BBSR	PRASANTA KUMAR JENA VS	// ()	
122	D-CONTC/39805/2025	DR. JAYASHREE PATNAIK VS ASWATHY S.,IAS	ADV. VS	// ()	
123	D-CONTC/39809/2025	BIRANCHI NARAYAN PANDA VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ABINASH PATTJOSHI VS	// ()	AOR20220004223C202500001
124	D-CONTC/39812/2025	DEBASHISH KACHHIA VS KARUNAKAR BHUE DISTRICT EDUCATION OFFICER NUAPADA	ADV VS	// ()	AOR20220001600C202500130
125	D-CONTC/39814/2025	OM PRAKASH MOHARANA	Swapnil Roy	//	AOR20220001600C202500131

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/39816/2025	DIPAK KUMAR PARHI DISTRICT EDUCATION OFFICER PURI HRUDANANDA DALPATI	Swapnil Roy	//	AOR20220001600C202500129
		VS	VS	()	
127	D-CONTC/39847/2025	SRIKANTA PRUSTY DIRECTOR DIRECTORATE OF HORTICULTURE ODISHA RADHA MOHAN DAS	ADV.	//	
		VS	VS	()	
128	D-CONTC/39853/2025	ASWATHY S.,IAS DILLIP KUMAR SWAIN	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
129	D-CONTC/39856/2025	BHUPENDRA SINGH PUNIA,COMM-CUM-SECRETARY,SKILL DEVELOPMENT OF TECHNOLOGY EDUCATION DEPT.,BBSR SABITRI SARANGI	ADV.	//	
		VS	VS	()	
130	D-CONTC/39862/2025	MADHUSMITA PATI,BEO,JAGATSINGHPUR RANJIT KUMAR NAYAK	ADV.	//	
		VS	VS	()	
131	D-CONTC/39866/2025	BASANTA KUMAR NAYAK,DEO,BALASORE CHHABIRANI NAYAK	ADV.	//	
		VS	VS	()	
132	D-CONTC/39868/2025	SONAMIKA RAY,OES,DEO,KHURDA NABIN KUMAR PATEL	ADV.	//	
		VS	VS	()	
133	D-CONTC/39871/2025	BINAYA PRAKASH SOY,BEO,BAMRA,SAMBALPUR JADABA NAIK	ADV.	//	
		VS	VS	()	
134	D-CONTC/39873/2025	SHALINI PANDIT,IAS KAIBALYA SANDHA	ADV.	//	
		VS	VS	()	
135	D-CONTC/39897/2025	BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR SHAKTIRUPA MISSION SHAKTI FEDERATION, CUTTACK	Pratik K. Mahanta	//	AOR20220001662C202500181
		VS	VS	()	
136	D-CONTC/39902/2025	DR MONIKA PRIYADARSHINI IAS RANGADHAR PAIKARAY	NIRANJAN PAIKRAY	//	
		VS	VS	()	

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137	D-CONTC/39925/2025	ARAVIND AGRAWAL, IAS PARSURAM BEHERA VS	ADV. VS	// // ()	
138	D-CONTC/39928/2025	BALLABHA MEHER, BEO, BIJEPUR, BARGARH KRUTIBAS NAYAK VS	ADV. VS	// // ()	
139	D-CONTC/39929/2025	GIRISH S.N, IAS CHANDRA SEKHAR PADHY VS	ADV. VS	// // ()	
140	D-CONTC/39931/2025	GIRISH S.N., IAS AJIT PRASAD BHOI VS	ADV. VS	// // ()	
141	D-CONTC/39933/2025	GUHA POONAM TAPAS KUMAR, IAS KRUSHNA CHANDRA SAMAL VS	ADV. VS	// // ()	
142	D-CONTC/39937/2025	GUHA POONAM TAPAS KUMAR , IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS	RAMAKRISHNA NAIK VS	// // ()	
143	D-CRLA/29624/2025	N. THIRUMALA NAIK, IAS SANATAN BEHERA VS	ARIJEET MISHRA VS	// // ()	KALIAPANI /87 /2022
144	D-CRLA/29635/2025	STATE OF ODISHA BHUKHAN PATUA VS	BRAJA KISHOR PANDA VS	// // ()	NAWAPARA /2 /2020
145	D-CRLA/29660/2025	STATE OF ODISHA SATYANARAYAN NAYAK VS	BIJAYA KUMAR RAGADA VS	// // ()	KUCHINDA /255 /2018
146	D-CRLA/29743/2025	STATE OF ODISHA SARAT PARMANIK VS	ACHYUTANANDA PATTANAIK VS	// // ()	RASGOBINDPUR /318 /2022
147	D-CRLA/29764/2025	STATE OF ODISHA RABINDRA MAHAKUD @ DIPU VS	BISWA BHUSAN DAS VS	// // ()	CHOUWAR /525 /2023
		STATE OF ODISHA		//	

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148	D-CRLMC/29616/2025	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /23 /1998 () //	AOR20220001558C202500186
149	D-CRLMC/29621/2025	ARUN KUMAR JOSHI VS STATE OF ODISHA	PRASANT KISHORE RAY VS	BAREIPALI /231 /2023 () //	
150	D-CRLMC/29622/2025	TUSARKANTA NAYAK @ TUSHARKANAT NAYAK VS PRASANJIT DEO	ARIJEET MISHRA VS	/ /0 () //	
151	D-CRLMC/29623/2025	BABJI BHIMASINGI@BHIMASINGI BABJI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /162 /2022 () //	
152	D-CRLMC/29630/2025	SANTOSH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	BALIANTA P.S. /48 /2019 () //	
153	D-CRLMC/29634/2025	BIBEK PATNAIK VS JYOTI MOTORS PVT. LTD.,BBSR	LALITA NARAYAN PATNAIK VS	/ /0 () //	
154	D-CRLMC/29641/2025	MITHU MANDAL VS STATE OF ODISHA(VIG.)	MANORANJAN KHATUA VS	CUTTACK VIGILANCE /57 /2011 () //	
155	D-CRLMC/29645/2025 CRLMC/3910/2025	GYANJIT NAYAK VS STATE OF ODISHA	MAHES DAS VS	LALBAG /150 /2002 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000940/2002	
156	D-CRLMC/29651/2025	SK. NASIR MOHAMMED VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /173 /2020 () //	
157	D-CRLMC/29655/2025	SARAT SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 () //	
158	D-CRLMC/29658/2025	SUBASH CHANDRA SETHIA VS STATE OF ODISHA(VIG.)	LALIT KUMAR MAHARANA VS	SAMBALPUR VIGILANCE /14 /2014 () //	
159	D-CRLMC/29663/2025	BULU GARNAYAK @ SRIKANTA GARNAYAK	ASUTOSH TRIPATHY	ANGUL SADAR PS /61 /2021	AOR20220001648C202500105

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/29666/2025	ASHIS KUMAR PRADHAN @ ASHIS PRADHAN	DURGA PRASAD DHAL	CHANDAKA P.S. /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/29667/2025	MANOJ KUMAR MOHARANA	SIDHARTHA DAS	CHHEND /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/29669/2025	KISHORE KALTA @ KISHOR KALATA	JUGALA KISHORE PANDA	KANTAMAL /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/29673/2025	MANOJ PRADHAN	JUGALA KISHORE PANDA	MANAMUNDA /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/29679/2025	BAPUNI DAS	SAPAN KUMAR LENKA	MAHILA P.S.(BBSR) /33 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/29694/2025	STIPEN NAYAK @ STIPAN NAYAK	AMULYA RATNA PANDA	K.NUAGOAN /42 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/29698/2025	BAISHNAB CHANDRA SWAIN	MANOJ KUMAR PANDA	JEYPORE SADAR /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/29699/2025	NIRUPAMA NAYAK @ RUBI NAYAK	AMULYA RATNA PANDA	BALLIGUDA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/29703/2025	ASHUTOSH MISHRA	DEVAPUTRA DIVYA JEEVAN MISHRA	//0	
		VS	VS	()	
		GOUTAM KUNDU		//	
169	D-CRLMC/29707/2025	BISHNU PRASHAD NANDA	SIDDHANT SARANGI	KHANDAPARA /2 /2006	AOD20250000975C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/29708/2025	BRAJA KISHOR BEHERA @ BRAJAKISHORE BEHERA	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500034
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/29716/2025	STATE OF ODISHA KAILASH CHANDRA MAHALIK @ MOHALIK VS	ANUPAM DASH VS	// RASGOBINDPUR /41 /2019 ()	
172	D-CRLMC/29718/2025	STATE OF ODISHA BIKASH JENA @ BIKASH KU. JENA VS	BASANTA KUMAR DAS VS	// KHAIRA /236 /2021 ()	
173	D-CRLMC/29722/2025 CRLMC/3907/2025	STATE OF ODISHA SUSHREE SANGITA SAHOO VS	SEJAL NAYAK VS	// / 0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara)	
174	D-CRLMC/29724/2025	STATE OF ODISHA DHANURJAYA DORA VS	JAJATI KESHARI KHUNTIA VS	// NANDAPUR /96 /2016 ()	
175	D-CRLMC/29732/2025	STATE OF ODISHA RANJAN KUMAR MANIK VS	ACHYUTANANDA PATTANAİK VS	// / 0 ()	
176	D-CRLMC/29752/2025	STATE OF ODISHA RAJIB BANERJEE VS	SOU MIK SPANDAN TRIPATHY VS	// KAMAKHYANAGAR /644 /2024 ()	
177	D-CRLMC/29768/2025	STATE OF ODISHA BANKIM CHANDRA TRIPATHY VS	ANUPAM RATH VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2025 ()	
178	D-CRLMC/29772/2025	STATE OF ODISHA CHITTARANJAN MALLICK VS	PRAVASHA PUJAREE PARIDA VS	// JAJPUR ROAD /336 /2018 ()	
179	D-CRLMC/29779/2025	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	ARUPA NANDA DAS VS	// CUTTACK VIGILANCE /21 /2001 ()	
180	D-CRLMC/29782/2025	STATE OF ODISHA(VIG.) MUNA@ABDUL KAYAMUDDIN MAHAMMAD VS	AMITAV TRIPATHY VS	// NAYAGARH /249 /2013 ()	
181	D-CRLMC/29784/2025	STATE OF ODISHA MUNA @ ABDUL KAYAMUDDIN MAHAMMAD VS	AMITAV TRIPATHY VS	// NAYAGARH /250 /2013 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/29789/2025	DILLIP NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS STATE OF ODISHA	// () //	
183	D-CRLMC/29790/2025	RAJA @ RAJA PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	CHAMAKHANDI /8 /2020 () //	
184	D-CRLMC/29796/2025	SANJAY BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	BANAPUR P.S. /159 /2022 () //	
185	D-CRLMC/29797/2025	ALOK DALEI@ALOK DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	BOLAGARH P.S. /211 /2021 () //	
186	D-CRLMC/29805/2025	CH.B.K.PATRO @ CH.VICKY PATRA @ BIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	NIMAKHANDI /213 /2025 () //	
187	D-CRLMC/29808/2025	RAJA @ RAJA PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	CHAMAKHANDI /24 /2020 () //	
188	D-CRLMC/29809/2025	TOPHAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	DIGAPAHANDI /199 /2025 () //	
189	D-CRLMC/29812/2025	PUNYA PRASUN MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS STATE OF ODISHA	INFOCITY PS /562 /2024 () //	
190	D-CRLMP/29613/2025	JYOTI RUPA BHOL VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// () //	AOR20230000802C202500080
191	D-CRLMP/29615/2025	SATRUPA MALLICK VS COMMNR.OF POLICE(CP),KHURDA	BIRAJA PRASANNA DAS VS COMMNR.OF POLICE(CP),KHURDA	// () //	
192	D-CRLMP/29671/2025	SULTAN JUBERUDDEN KHAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS STATE OF ODISHA	// () //	AOD20240000239C202500025
193	D-CRLMP/29678/2025	NARENDRA BEHERA	SAPAN KUMAR LENKA	DHENKANAL TOWN /160 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/29687/2025	GOBARDHAN BINDHANI	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/29741/2025	KULAMANI OJHA	NIRANJAN SINGH (1)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/29774/2025	ASHWINI KUMAR KARMI	SUSANTA KUMAR BARAL	//	AOR20220001297C202500259
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/29620/2025	USHAMAN KHAN	BHARAT JALLI	INDUSTRIAL ESTATE PS /42 /2025	AOD20240000581C202500135
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/29647/2025	MONIKA DEVI	SUMIT LAL	//0	
		VS	VS	()	
		M/S. SHIVA GLASS HOUSE, CUTTACK		//	
199	D-CRLREV/29649/2025	DHANESWAR LENKA	RAMDAS ACHARY	JODAPADAR /196 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/29695/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	VIGILANCE PS (BERHAMPUR) /12 /2018	AOR20220001542C202500020
		VS	VS	()	
		B. KUSUMA RANI		//	
201	D-CRLREV/29700/2025	MOHAMAD @ MOHD IRFAN	BHARAT JALLI	KHURDA SADAR /117 /2023	AOD20240000581C202500138
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/29711/2025	DEVENDER KUMAR GUPTA	LAXMIDHAR PANGARI(SR. ADV.)	//0	
		VS	VS	()	
		HAZARILAL MITTAL		//	
203	D-CRLREV/29748/2025	MUSTAKIM KHAN	DEBIDUTTA MOHAPATRA	BADABAZAR /364 /2025	AOD20220004576C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/29810/2025	SARASWATI MAHAPATRA	RAJESH KUMAR MAHAPATRA	BARGARH RURAL /234 /2023	AOR20250000161C202500050
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRP/39639/2025 CRP/40/2025	STATE OF ODISHA JAJNESWAR KHUNTIA VS PRAGYA PRIYADARSINI SWAIN	DEBAKANTA MOHANTY VS	// // 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK(Cuttack) CS/0000325/2024	
206	D-MACA/39683/2025	SAILABALA NAYAK VS NARAYAN PANIGRAHI	PRADEEP KUMAR MISHRA VS	// 0 //	
207	D-MACA/39888/2025	PUSPALATA NATH VS MONALISHA PANDA	SUBHASIS MOHAPATRA VS	// 0 //	
208	D-MACA/39896/2025	MANAS DALEI VS DEBASIS PARIDA	SUBHASIS MOHAPATRA VS	// 0 //	
209	D-MATA/39761/2025	JYOSHNA RANI PRADHAN VS KAMALA KUMAR PRADHAN	SEPHALEE DAS VS	// 0 //	
210	D-MATA/39787/2025	TUSHARKANTA DAS VS SASMITA DAS	SATYABRATA DAS VS	// 0 //	
211	D-MATA/39867/2025	MADHABI PRADHAN @ MADHAVI PRADHAN VS ANIL KUMAR PRADHAN	SAILESH CHANDRA SAMANTARAY VS	// 0 //	
212	D-MATA/39878/2025	JAGANNATH PARIDA VS SANJUKTA PARIDA	DURGA PRASAD JENA VS	// 0 //	
213	D-MSA/39940/2025	SURYAKANTA BEHERA VS SECRETARY, ORERA, BBSR	PRAVASH CHANDRA JENA VS	// 0 //	
214	D-RPFAM/39637/2025	SIDHANTA BEHERA VS SANGHAMITRA BEHERA	PRANAYA KUMAR MOHAPATRA VS	// 0 //	
215	D-RPFAM/39824/2025	PRIYANKA PATRA VS REAJESH DAS	ASHUTOSH MOHANTA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-RPFAM/39914/2025	RAJESHWAR PRASAD SHAH VS RENU SHAH	ANAM CHARAN PANDA VS	// 0 //	
217	D-RSA/39686/2025	GORANGA KAR VS RAMESH CHANDRA KAR	MAHESWAR MOHANTY VS	// 0 //	
218	D-RSA/39779/2025	KABERI MOHAPATRA VS ARNAPURNA DAS	SUBHADUTTA ROUSTRAY VS	// 0 //	
219	D-RSA/39830/2025	BANSHIDHAR BHOI VS LAXMIDHAR DAS	AMIT PRASAD BOSE VS	// 0 //	
220	D-RSA/39861/2025	N.MOHANA RAO VS NALAKANTA ESWARAMMA	BIKRAM PRATAP DAS VS	// 0 //	
221	D-RVWPET/39753/2025	BHUBANESWAR SITAL SASTHI COMMITTEE, VS STATE OF ODISHA	KHURDA VS PRAJNA SARITA MOHANTY	// 0 //	
222	D-STREV/39733/2025	M/S. INDUSIND BANK LTD., CUTTACK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
223	D-STREV/39742/2025	M/S. INDUSLND BANK LTD., KHURDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
224	D-WA/39754/2025	DEBENDRA KUMAR SENAPATI VS PITAMBAR SWAIN	TUSAR KUMAR MISHRA VS	// 0 //	
225	D-WA/39926/2025	PRADIP KUMAR MEHER VS THE CHIEF EXECUTIVE OFFICER, SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK	SOUGAT DASH VS	// 0 //	
226	D-WA/39934/2025	MITHILA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //	
227	D-WP(C)/39629/2025	NABAGHANA ROUT	MANOJ PANIGRAHI	//	AOR20220001665C202500100

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39630/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY, PATTANABATI, ODISHA	PRAMOD KUMAR JENA	//	AOR20230001351C202500016
		VS	VS	0	
		THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972		//	
229	D-WP(C)/39631/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY, PATTANABATI, ODISHA	PRAMOD KUMAR JENA	//	AOR20230001351C202500015
		VS	VS	0	
		THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972		//	
230	D-WP(C)/39632/2025	CHANDAN KUMAR SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/27170/2025	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39633/2025	RANJIT SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/27173/2025	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39634/2025	M/S SIDHARTHA TRADERS, CUTTACK	SITANSU MOHAN SINGH	//	
	WP(C)/27174/2025	VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/39635/2025	JAYANTA KUMAR KARAN	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/39636/2025	MALAYA DAS	ABHISEK MOHANTY	//	
	WP(C)/27116/2025	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39640/2025	BINO MATHEW	MITHUN DAS	//	
	WP(C)/27114/2025	VS	VS	0	
		UNION OF INDIA		//	
236	D-WP(C)/39642/2025	SUBRATA KUMAR MANDAL	GYANA RANJAN SETHI	//	
	WP(C)/27169/2025	VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39645/2025	SINDEKELA GRAM PANCHAYAT STARIYA SANGHA, BADRASA, SINGUR, ODISHA	DEBPRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39646/2025	JHALAP GRAM PANCHAYAT STARIYA SANGHA, BADRASA, SINGUR, ODISHA	DEBPRASANTA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
239	D-WP(C)/39647/2025	ANJULATA MOHAPATRA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/27206/2025	VS	VS	0	
		STATE OF ORISSA		//	
240	D-WP(C)/39648/2025	DENG GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/39649/2025	MIR SAPHIK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		BANK OF BARODA		//	
242	D-WP(C)/39650/2025	KUMBHARI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/39651/2025	ALANDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/39652/2025	KANDHAKEL GAON GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/39653/2025	BANGOMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/39654/2025	GHUNSAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/39655/2025	ARSATULA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/39656/2025	KATMALATA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/39657/2025	JHARIYAL GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANTAKUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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250	D-WP(C)/39658/2025	SAINTALA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/39659/2025	DUNGRIPALI GRAM PANCHAYT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/39660/2025	NATABAR NAYAK VS STATE OF ODISHA	MOHIT KUMAR PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202500182
253	D-WP(C)/39661/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/39662/2025	BUDHABAHAL GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/39664/2025	G.PRASANT KUMAR RAO VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/39666/2025	KAPILABHATA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/39667/2025	BHAGIRATHI NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/39668/2025	THEMARA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/39669/2025	DEBJANI PANDA VS STATE OF ODISHA	ANJAN KUMAR JENA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/39671/2025	GANDHARABANDHA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BRAJ KISHOR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/39672/2025	PRAGATI MISHRA	BIJAYA KUMAR PATTANAIAK	//	

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		VS	VS	0	
		ODISHA LEGISLATIVE ASSEMBLY, BBSR		//	
262	D-WP(C)/39673/2025	MUNDAPADAR GRAM PANCHAYAT STARIYA SANGHA, PRASANTA KUMAR MISHRA	DILLIP KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/39676/2025	SARFUDDIN KHAN	GOUTAM KUMAR ROUSTRAY	//	
	WP(C)/27245/2025	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39677/2025	CHITTA RANJAN SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	0	
		ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR		//	
265	D-WP(C)/39678/2025	FAGNU MEHER	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/39679/2025	PRASANNA KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		CANARA BANK, PURI-II BRANCH		//	
267	D-WP(C)/39680/2025	NIRANJAN MAHANANDA	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39681/2025	BINODINI PATTNAYAK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39682/2025	CHITTA RANJAN SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	0	
		ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR		//	
270	D-WP(C)/39685/2025	BHAGABAN SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39687/2025	SUKADEV BEHERA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/39689/2025	DOLAGOBINDA DIPA	SAMEER KUMAR DAS	//	
		VS	VS	0	

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273	D-WP(C)/39691/2025	STATE OF ODISHA SAKETI VENKATA RAO VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202500255
274	D-WP(C)/39692/2025 WP(C)/27199/2025	STATE OF ODISHA SANDEEP KUMAR MALLA VS COLLECTOR, CUTTACK	ARUN KUMAR DAS VS	// // 0	
275	D-WP(C)/39693/2025	DESANDH GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	RAMAKANTA KUMAR MISHRA VS	// 0	
276	D-WP(C)/39694/2025	STATE OF ODISHA PRAFULLA KUMAR MANDANGI VS THE LABOUR COMMISSIONER ODISHA	RAMAKANTA PANDA VS	// // 0	AOD20240000348C202500030
277	D-WP(C)/39695/2025 WP(C)/27205/2025	AKSHAYA KUMAR BEURA @ AKHAYA KUMAR BEHURA VS COLLECTOR, CUTTACK	ARUN KUMAR DAS VS	// // 0	
278	D-WP(C)/39696/2025	GUGOPALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	RAMAKANTA KUMAR MISHRA VS	// 0	
279	D-WP(C)/39697/2025	STATE OF ODISHA ASHA RANI HANS VS	SANGRAM JENA VS	// // 0	
280	D-WP(C)/39698/2025	STATE OF ODISHA RAMCHANDRAPUR GRAM PANCHAYAT STARIYA, BALANGIR VS	RAMAKANTA KUMAR MISHRA VS	// // 0	
281	D-WP(C)/39699/2025	STATE OF ODISHA AMBAPALI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	RAMAKANTA KUMAR MISHRA VS	// // 0	
282	D-WP(C)/39700/2025	STATE OF ODISHA GOURGOTH GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	RAMAKANTA KUMAR MISHRA VS	// // 0	
283	D-WP(C)/39701/2025	STATE OF ODISHA ARJUNPUR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	RAMAKANTA KUMAR MISHRA VS	// // 0	

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284	D-WP(C)/39702/2025	SINGHMUNDA GRAM PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/39703/2025	UDAR GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
286	D-WP(C)/39704/2025	KUHUNDA GRAM PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500177
287	D-WP(C)/39705/2025	BARAHIPUR GRAM PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500178
288	D-WP(C)/39706/2025	BHARAT KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
289	D-WP(C)/39708/2025	KURTULA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
290	D-WP(C)/39710/2025	CHINCHIDA GRAM PANCHAYAT STARIYA SANGHA, BAPUSRI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
291	D-WP(C)/39711/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
292	D-WP(C)/39713/2025	DADHA PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500179
293	D-WP(C)/39714/2025	CAHAPADA GARMPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500180
294	D-WP(C)/39715/2025	KULUTAPADA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
295	D-WP(C)/39716/2025	BAPUSRI BIKASH NARAYAN DAS	AMIYA KUMAR CHHATOI	//	

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	WP(C)/27201/2025	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/39718/2025	JYOTIBALA HANSDAH VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
297	D-WP(C)/39722/2025	ARUN KUMAR BARIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
298	D-WP(C)/39723/2025	SAILO GRAM PANCHAYAT LEVEL FEDERATION, SAHIGAMATI VS STATE OF ODISHA	SINGHARAJ SINGHARAJ PUNDEY VS	// 0 //	
299	D-WP(C)/39727/2025	DEULAGUDI GRAM PANCHAYAT STARIYA SANGHA, DEULAGUDI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
300	D-WP(C)/39729/2025	MOHESWAR MANDAL VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
301	D-WP(C)/39731/2025	K.SRINIBAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
302	D-WP(C)/39732/2025	FATEPUR GRAM PANCHAYAT LEVEL FEDERATION, KATHEWA, KALAMISINGHPUR VS STATE OF ODISHA	KUMAR SINGH DEY VS	// 0 //	
303	D-WP(C)/39734/2025	SUDHANSU SEKHAR SAMAL VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
304	D-WP(C)/39736/2025	BHUBANESWAR WHOLE SALE COOPERATIVE STORE, BALIAPUR VS STATE OF ODISHA	INDRANIL SINGH VS	// 0 //	
305	D-WP(C)/39738/2025	MADHUSUDAN MOHANTY VS CHIEF MANAGER INDIAN OVERSEAS BANK, CHENNAI	PRAVAT RANJAN SUTAR VS	// 0 //	
306	D-WP(C)/39739/2025 WP(C)/27234/2025	UMESH CHANDRA BEHERA VS	SUKANTA KUMAR DALAI VS	// 0	AOD20240000306C202500132

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307	D-WP(C)/39740/2025	STATE OF ODISHA LAXMAN HANTAL VS	SOHAN MISHRA VS	// // 0	
308	D-WP(C)/39741/2025 WP(C)/27202/2025	STATE OF ODISHA RAMAKANTA JENA VS	JAYANTA KUMAR MAJHI VS	// // 0	
309	D-WP(C)/39743/2025	STATE OF ODISHA BABI NAIK VS	RABINDRANATH BARIK VS	// // 0	AOR20220004220C202500032
310	D-WP(C)/39744/2025	STATE OF ODISHA SIDHESWAR GRAM PANCHAYAT LEVEL FEDERATION VS	RAMAKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500133
311	D-WP(C)/39745/2025	STATE OF ODISHA DAMODAR DASH VS	ASHOK KUMAR SAHOO VS	// // 0	
312	D-WP(C)/39746/2025	STATE OF ODISHA NIRMAL BEHERA VS	KHIROD CHANDRA MAJHI VS	// // 0	
313	D-WP(C)/39747/2025	R.T.O.CHANDIKHOL CHANDAN KUMAR BEURA VS	KHIROD CHANDRA MAJHI VS	// // 0	
314	D-WP(C)/39748/2025	R.T.O.CHANDIKHOLE SURENDRA KUMAR MOHANTY VS	PRANAB RANJAN CHHATOI VS	// // 0	
315	D-WP(C)/39749/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ASHOK KUMAR SARANGI VS	// // 0	
316	D-WP(C)/39750/2025	STATE OF ODISHA KAUSALYA AGRAWAL VS	BIKRAM CHANDRA GHADAI VS	// // 0	
317	D-WP(C)/39751/2025	STATE OF ODISHA LOKURAM MAJHI VS STATE OF ODISHA	SIDDHANT SARANGI VS	// // 0 //	AOD20250000975C202500011

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318	D-WP(C)/39752/2025	SUMATI PAIKRAY VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //	
319	D-WP(C)/39755/2025	RAKESH KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
320	D-WP(C)/39757/2025	DASPUR GRAM PANCHAYAT STARIYA SANGHA, DASRU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/39758/2025	THE Z , BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
322	D-WP(C)/39760/2025	GHANTABHALI GRAM PANCHAYAT STARIYA SANGHA, SURDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/39762/2025	SURDA GRAM PANCHAYAT STARIYA SANGHA, SURDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/39763/2025	DEBADUTTA TIADI VS UNION OF INDIA	PRNOY MOHANTY VS	// 0 //	
325	D-WP(C)/39764/2025	MANOJ RANJAN BISWAL VS THE COLLECTOR, KENDRAPARA	ABINASH ROUTRAY VS	// 0 //	
326	D-WP(C)/39765/2025	M/S ADARSH ENTERPRISES, HYDERABAD VS THE ORISSA MINERALS DEVELOPMENT COMPANY LTD., BBSR	SAIBRATA RATH VS	// 0 //	
327	D-WP(C)/39766/2025	LUTHURBANDH GRAM PANCHAYAT STARIYA SANGHA, SURDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/39768/2025	THE KABISURYA SAHITYA SANSAD VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// 0 //	AOR20230001273C202500020
329	D-WP(C)/39770/2025	M/S. C AND G AGROVENTURES PVT. LTD., KHURDALINGARAJ SARANGI		//	

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		VS	VS	()	
330	D-WP(C)/39771/2025	STATE BANK OF INDIA, BBSR PRAMILA BISOI	ABINASH ROUTRAY	//	
		VS	VS	()	
331	D-WP(C)/39773/2025	STATE OF ODISHA SIHINI GRAM PANCHAYAT STARIYA SANGHA, SIHINI	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
332	D-WP(C)/39774/2025	STATE OF ODISHA ANJALIRANI MAHAKUDA	SATYA RANJAN MOHAPATRA	//	
		VS	VS	()	
333	D-WP(C)/39775/2025	STATE OF ODISHA SISIR KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
334	D-WP(C)/39776/2025	STATE OF ODISHA SIRISH CHANDRA HOTA	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	()	
335	D-WP(C)/39778/2025	THE STATE OF ODISHA ARATI LENKA	PRAMOD KUMAR MISHRA	//	
		VS	VS	()	
336	D-WP(C)/39780/2025	STATE OF ORISSA KURSUD GRAM PANCHAYAT STARIYA SANGHA, BORDIPARA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
337	D-WP(C)/39782/2025	STATE OF ODISHA NIRAKAR GADANAYAK	RAMESH CH. BEHERA	//	
		VS	VS	()	
338	D-WP(C)/39784/2025	STATE OF ODISHA KHARIDI PIPAL ANCHALIKA NARISANGHA, BALASORE	RAMIA CHANDRA JENA	//	
		VS	VS	()	
339	D-WP(C)/39786/2025	STATE OF ODISHA M/S DREAM BAKE PRIVATE LIMITED	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500118
		VS	VS	()	
		THE CHIEF COMMISSIONER CT AND GST		//	
340	D-WP(C)/39788/2025	GHODAR GRAM PANCHAYAT STARIYA SANGHA, GHODAR	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	

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341	D-WP(C)/39789/2025	STATE OF ODISHA SANJUKTA GIRI VS	PRADEEP KUMAR KHUNTIA VS	// // ()	AOD20250000656C202500005
342	D-WP(C)/39790/2025	THE TAHASILDAR, CUTTACK SADAR RAJENDRA MAHAPATRA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500128
343	D-WP(C)/39791/2025	STATE OF ODISHA SWAPNA SARITA PATI VS	UMA CHARAN MISHRA VS	// // ()	
344	D-WP(C)/39792/2025	STATE OF ODISHA RANDA GRAM PANCHAYAT STARIYA SANGHA, RANIGUMPHI VS	PRASANTA KUMAR MISHRA VS	// // ()	
345	D-WP(C)/39793/2025	STATE OF ODISHA M.C.OF SADHU CHARAN BIDYABHAWAN PANASUAPUR VS	PRASANTA KUMAR SAHOO VS	// // ()	
346	D-WP(C)/39795/2025	STATE OF ODISHA PRASANTA KUMAR PATTANAİK VS	SURAJ MOHANTY VS	// // ()	
347	D-WP(C)/39796/2025	STATE OF ODISHA PREMANANDA PATEL VS	JYOTI RANJAN KAR VS	// // ()	
348	D-WP(C)/39797/2025	STATE OF ODISHA JAMUT GRAM PANCHAYAT STARIYA SANGHA, BOLDINGPUR VS	PRASANTA KUMAR MISHRA VS	// // ()	
349	D-WP(C)/39798/2025	STATE OF ODISHA SABYASACHI MANDAL VS	DEBA KANTA MOHANTY VS	// // ()	
350	D-WP(C)/39799/2025	STATE OF ODISHA TUSHARKANTA CHAUDHARY VS	SUBHADUTTA ROURAY VS	// // ()	
351	D-WP(C)/39801/2025	STATE OF ODISHA EKAMRA BASTI UNNAYAN SANSAD, BBSR VS	PRAFULLA KUMAR KAR VS	// // ()	
		STATE OF ODISHA		//	

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352	D-WP(C)/39802/2025	ANUPAMA MOHANTY VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
353	D-WP(C)/39803/2025	MALATI DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
354	D-WP(C)/39804/2025	PRIYADARSAN KANUNGO VS AUTHORIZED OFFICER, THE URBAN COOPERATIVE BANK LTD., TINIKONIA BAGICHA, CUTTACK	SMARAJIT PRADHAN VS	// 0	
355	D-WP(C)/39806/2025	SANA SASAN GRAM PANCHAYAT LEVEL FEDERATION, ODISHA VS STATE OF ODISHA	INDRANIL KUMAR SAHU VS	// 0 //	
356	D-WP(C)/39807/2025	MANAGING COMMITTEE, SATYABHAMA UCHHA VIDYALAYA, RAIPUR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
357	D-WP(C)/39810/2025	PANCHAM MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
358	D-WP(C)/39811/2025	BHARAT CHANDRA PALAI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202500035
359	D-WP(C)/39813/2025	PANKAJ MULCHANDANI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
360	D-WP(C)/39815/2025	RAJENDRAPUR GRAM PANCHAYAT LEVEL FEDERATION, ODISHA VS STATE OF ODISHA	INDRANIL KUMAR SAHU VS	// 0 //	
361	D-WP(C)/39817/2025	BACHAN PRADHAN VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
362	D-WP(C)/39818/2025	BAJRANG PATEL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
363	D-WP(C)/39819/2025	KHOLAN GRAM PANCHAYAT STARIYA SANGHA, KENDRAPARA, BONAIBARA VS STATE OF ODISHA	INDRANIL KUMAR SAHU VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/39820/2025	ERAM FATMA	PRABHASI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/39821/2025	CHITTARANJAN DASH	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/39822/2025	MAHULPATI GRAM PANCHAYAT STARIYA SANGHA, DR. PRASANTA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/39823/2025	KARUAMUNDA GRAM PANCHAYAT STARIYA SANGHA, DR. PRASANTA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/39825/2025	DHANESWAR SAHU	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/39826/2025	AJIT KHUNTILI @ AJIT KUMAR KHUNTULI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/39827/2025	PATHARLA GRAM PANCHAYAT STARIYA SANGHA, DR. PRASANTA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/39828/2025	HATESWARI TIHIRIA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
372	D-WP(C)/39829/2025	DIGASIRA GRAM PANCHAYAT STARIYA SANGHA, DR. PRASANTA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/39831/2025	BUDHADEV BEHERA	ARUN KUMAR BEHERA	//	AOR20220003422C202500107
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/39832/2025	GHUNESH GRAM PANCHAYAT STARIYA SANGHA, DR. PRASANTA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	

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375	D-WP(C)/39833/2025	STATE OF ODISHA SATYAJIT NAYAK VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500036
376	D-WP(C)/39834/2025	STATE OF ODISHA S.P.ENTERPRISES, BALASORE VS	GOPINATH MISHRA VS	// // ()	
377	D-WP(C)/39835/2025	THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT(PXE) BALASORE BADANGOMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DEBIPRASANTA KUMAR MISHRA VS	// // ()	
378	D-WP(C)/39836/2025	STATE OF ODISHA MAKAK KETAN SAHOO VS	MANOJ KUMAR MOHANTY VS	// // ()	
379	D-WP(C)/39838/2025	STATE OF ODISHA SAMARA GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DEBIPRASANTA KUMAR MISHRA VS	// // ()	
380	D-WP(C)/39839/2025	STATE OF ODISHA NAKULO RAULO VS	LAXMIKANTA MOHANTY VS	// // ()	
381	D-WP(C)/39840/2025	STATE OF ODISHA MADEKELA GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DEBIPRASANTA KUMAR MISHRA VS	// // ()	
382	D-WP(C)/39842/2025	STATE OF ODISHA B.SANKARA RAO VS	LAXMIKANTA MOHANTY VS	// // ()	
383	D-WP(C)/39843/2025	STATE OF ODISHA NUAPADA GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DEBIPRASANTA KUMAR MISHRA VS	// // ()	
384	D-WP(C)/39844/2025	STATE OF ODISHA RASUDA GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DEBIPRASANTA KUMAR MISHRA VS	// // ()	
385	D-WP(C)/39845/2025	STATE OF ODISHA JAYANTA KUMAR SWAIN VS	ARUN KUMAR PATRA VS	// // ()	
		STATE OF ODISHA		//	

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386	D-WP(C)/39846/2025	SAROJINI NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
387	D-WP(C)/39848/2025	TENTULKHUNTI GRAM PANCHAYAT STARIYA SANDHAR, PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
388	D-WP(C)/39850/2025	RASHMI PRAVA BARIKI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
389	D-WP(C)/39851/2025	M/S KHEM CHAND, UTTAR PRADESH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
390	D-WP(C)/39852/2025	GAMBHERGURA GRAM PANCJHAYAT STARIYA SANDHAR, PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
391	D-WP(C)/39854/2025	NIRUPAMA NANDA VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500131
392	D-WP(C)/39855/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //	AOR20220001563C202500053
393	D-WP(C)/39857/2025	KUIBAHAL GRAM PANCHAYAT STARIYA SANGHA, BILPANSI, PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
394	D-WP(C)/39858/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
395	D-WP(C)/39859/2025	TUREKELA GRAM PANCHAYAT STARIYA SANGHA, BILPANSI, PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
396	D-WP(C)/39860/2025	YUDHISHTIR BUDULA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
397	D-WP(C)/39863/2025	BUDHADEV BEHERA	ARUN KUMAR BEHERA	//	AOR20220003422C202500108

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		VS	VS	0	
398	D-WP(C)/39864/2025	STATE OF ODISHA NIRUPAMA NANDA	ATUL TRIPATHY	//	AOD20240000618C202500132
		VS	VS	0	
399	D-WP(C)/39865/2025	SUB COLLECTOR, BHUBANESWAR CHANDRA SEKHAR KUPULI REDDY	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
400	D-WP(C)/39869/2025	THE ASST COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, GANJAM CHHATAPIPAL GRAM PANCHAYAT STARIYA SANGHA, BALASANGA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
401	D-WP(C)/39870/2025	STATE OF ODISHA BHALEGAON GRAM PANCHAYAT STARIYA SANGHA, BALASANGA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
402	D-WP(C)/39872/2025	STATE OF ODISHA GHUNA GRAM PANCHAYAT STARIYA SANGHA, BALASANGA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
403	D-WP(C)/39874/2025	STATE OF ODISHA BANDHAPADA GRAM PANCHAYAT STARIYA SANGHA, BALASANGA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
404	D-WP(C)/39875/2025	STATE OF ODISHA CHANDRA SEKHAR KUPULI REDDY	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
405	D-WP(C)/39876/2025	THE ASST COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, GANJAM NETRANANDA SARANGI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
406	D-WP(C)/39877/2025	STATE OF ODISHA KURUL GRAM PANCHAYAT STARIYA SANGHA, BALASANGA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
407	D-WP(C)/39879/2025	STATE OF ODISHA HARISH CHANDRA GIRI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
408	D-WP(C)/39880/2025	BANAMALI GIRI SWAYAMJEET PANDA	SOUMENDRA KUMAR NAYAK	//	
		VS	VS	0	

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409	D-WP(C)/39881/2025	THE COMMISSIONER, CT AND GST, CUTTACK BIRAMUNDA GRAM PANCHAYAT STARIYA SANGHADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// // 0 //	
410	D-WP(C)/39882/2025	DEVIPRASAD SAHOO VS STATE OF ODISHA	ASHUTOSH DAS VS	// 0 //	
411	D-WP(C)/39883/2025	CHAULSUKHA GRAM PANCHAYAT STARIYA SANGHADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
412	D-WP(C)/39884/2025	BABULI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
413	D-WP(C)/39885/2025	PRATIMA SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	// 0 //	
414	D-WP(C)/39886/2025	SHIV BIRI MFG.CO.PVT.LTD., WEST BENGAL VS STATE OF ODISHA	BIJAY JENA VS	// 0 //	
415	D-WP(C)/39887/2025	SETHA PARICHHA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
416	D-WP(C)/39889/2025	RAMAKANTA DASH VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500133
417	D-WP(C)/39891/2025	ASHWINI KUMAR KARMI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500258
418	D-WP(C)/39892/2025	BADDAKLA GRAM PANCHAYAT STARIYA SANGHADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
419	D-WP(C)/39893/2025	SUJATA NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	

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420	D-WP(C)/39894/2025	RAMAKANTA DASH VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// ()	AOD20240000618C202500134
421	D-WP(C)/39895/2025	JAGANNATH SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// ()	
422	D-WP(C)/39898/2025	GUDVELLA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DEBPRAGHNA KUMAR MISHRA VS	// ()	
423	D-WP(C)/39899/2025	NIRANJAN BASANTARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// ()	
424	D-WP(C)/39900/2025	VRINDABAN GROUP OF COMPANIES, CUTTACK VS THE CHIEF FINANCIAL OFFICER IDFC FIRST BANK LTD., MUMBAI	CHITTA RANJAN PATNAIK VS	// ()	
425	D-WP(C)/39903/2025	SITAPATI SETHI VS THE SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR	RASHMIKANTA MAHALIK VS	// ()	
426	D-WP(C)/39904/2025	SARAT KUMAR PALAI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// ()	
427	D-WP(C)/39905/2025	GUNIA MALLICK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP	ATMAJIT MANMITH DAS VS	// ()	
428	D-WP(C)/39906/2025	DANU KALEKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// ()	
429	D-WP(C)/39907/2025	BISHNU PRASAD PATTANAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// ()	
430	D-WP(C)/39908/2025	ANITA RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
431	D-WP(C)/39910/2025	SURESH JENA	MANORANJAN PADHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/39911/2025	PRAVAKAR SAMANTA	BHAGABAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/39912/2025	BIRANCHI NARAYAN BEHERA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/39913/2025	AMIYA RANJAN PATTNAIK	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/39915/2025	GANGAMANI HEMBRAM	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/39916/2025	SARAT CHANDRA BARIK @ SARAT BARIK	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/39917/2025	JANARDANPUR PANCHAYAT STARIYA MAHILA MANSANGMA	RAJIV K. MAHANTA	//	AOR20220001662C202500183
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/39918/2025	RANJEET KUMAR MALLA	SURESH CHANDRA DASH	//	AOD20240000953C202500030
		VS	VS	()	
		EXECUTIVE ENGINEER ELECTRICAL (TPCODL)		//	
439	D-WP(C)/39919/2025	GOUTAM KUMAR ROUSTRAY	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/39920/2025	SUNIL KUMAR AGARWAL	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/39921/2025	PALANKA GPSS	Rajiv K. Mahanta	//	AOR20220001662C202500182
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/39922/2025	CHHABINDRA KUMAR NAYAK	SURYA PRAKASH MANAGARAJ	//	
		VS	VS	()	

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443	D-WP(C)/39923/2025	THE BRANCH MANAGER, BANK OF INDIA, BANCHE BRANCH, KEONJHAR SUBALAYA GRAMAPANCHAYAT STARIYA MAHA SRINIKAMA Mahanta	Rajnikanta Mahanta	// // 0	AOR20220001662C202500184
444	D-WP(C)/39924/2025	STATE OF ODISHA ARUNI STONE CRUSHER	Kajal Sahoo	// // 0	AOR20220001613C202500028
445	D-WP(C)/39927/2025	SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE GURIA MALLICK	ATMAJIT MANMITH DAS	// // 0	
446	D-WP(C)/39930/2025	STATE OF ODISHA GHANASHYAM BEHERA	ANAM CHARAN PANDA	// // 0	
447	D-WP(C)/39932/2025	STATE OF ODISHA MADHUSUDAN PATRA	NIHAL RATH	// // 0	
448	D-WP(C)/39935/2025	STATE OF ODISHA BIRENMITRA BEHERA	PRASANTA KUMAR NANDA	// // 0	
449	D-WP(C)/39936/2025	COLLECTOR, KHURDA NAMRATA BISHI	MANAS KUMAR CHAND	// // 0	
450	D-WP(C)/39938/2025	STATE OF ODISHA M/S GANAPATI MINERALS, KEOUNJHAR	BIRANCHINARAYAN MOHANTY	// // 0	
451	D-WP(C)/39939/2025	STATE POLLUTION CONTROL BOARD, BBSR KAMALA KANTA SETHY	PRASANTA KUMAR NANDA	// // 0	
452	D-ABLAPL/29612/2025	COLLECTOR, KHURDA BIJAYA KUMAR BARIK	BASANTA KUMAR BARIK	// // 0	KHAIRA /282 /2025
453	D-ABLAPL/29617/2025	STATE OF ODISHA MEGHUA @ MEGHANAD BEHERA	BIPIN KUMAR NAYAK	// // 0	ASTARANGA /167 /2025
		STATE OF ODISHA	VS	//	

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454	D-ABLAPL/29619/2025	ADHIKARI DANG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /256 /2025 () //	AOR20220001487C202500073
455	D-ABLAPL/29625/2025	AMARNATH RAO @ AULA AMARNATH RAO VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /95 /2025 () //	
456	D-ABLAPL/29629/2025 ABLAPL/11369/2025	RAHUL AGRAWAL VS C.B.I.	SIDHANT DWIBEDI VS	/ /0 () //	
457	D-ABLAPL/29631/2025	BISWESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /349 /2025 () //	
458	D-ABLAPL/29633/2025	PRAVAKAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /544 /2025 () //	
459	D-ABLAPL/29636/2025	PRAVAKAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /545 /2025 () //	
460	D-ABLAPL/29637/2025	KHAGESWAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /545 /2025 () //	
461	D-ABLAPL/29640/2025	PRASANNA LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GURUDIJHATIA /169 /2025 () //	
462	D-ABLAPL/29644/2025	KHAGESWAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /544 /2025 () //	
463	D-ABLAPL/29646/2025	KALPANA BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	JODAPADAR /146 /2025 () //	
464	D-ABLAPL/29648/2025	JUGALA KISHORE PATRA @ LAPHI PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIANTA P.S. /419 /2025 () //	
465	D-ABLAPL/29656/2025	SUDHIR GURU @ SUDHIRA GURU	LALATENDU SAMANTARAY	BOUDH /178 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/29661/2025	SUDAM SWAIN @ SUDARSHAN SWAIN	AKSHAYA KUMAR SUBUDHI	PIPLI /548 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/29662/2025	AJAY @ AJOY KUMAR SAMAL	ARUN KUMAR BEHERA	TALASARI MARINE /81 /2025	AOR20220003422C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/29664/2025	KUNI NATH	HARISH CHANDRA SAHOO	BYREE /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/29672/2025	PRAGYAN DASH	BIJAYA KUMAR RAGADA	CHANDAKA P.S. /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/29675/2025	KAMALA KANTA KAR	KHAGESWAR BEHERA	KODALA /616 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/29676/2025	BIJU KUMBHAR	JUGALA KISHORE PANDA	BARGARH RURAL /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/29677/2025	BULU SA	JUGALA KISHORE PANDA	TARBHA /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/29680/2025	JIBAN DARSHAN CHOUDHURY @ CHOWDHURY	BISWAJIT SAMANTARAY	CHAKAPADA PS /67 /2025	AOR20220003157C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/29681/2025	MINATI GHOSH @ MOHAPATRA	SK. ZAFARULLA	SORO /726 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/29682/2025	KALIA @ KHIROD KUMAR NAYAK	SK. ZAFARULLA	NILGIRI /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/29683/2025	RASHMI RANJAN NAG	SUSHANTA KUMAR JOSHI	DHARMABANDHA PS /54 /2025	
		VS	VS	()	

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477	D-ABLAPL/29684/2025	STATE OF ODISHA RABI NAIK VS	JASHOBANTA DASH VS	// PALLAHARA /340 /2025 ()	
478	D-ABLAPL/29685/2025	STATE OF ODISHA MANJAY KUMAR SINGH VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /208 /2025 ()	
479	D-ABLAPL/29688/2025	STATE OF ODISHA SHRREMANTA KUMAR NAIK VS	DURGADATTA MOHAPATRA VS	// JUNAGARH /24 /2021 ()	
480	D-ABLAPL/29690/2025	STATE OF ODISHA ALOK MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /439 /2025 ()	
481	D-ABLAPL/29695/2025	STATE OF ODISHA MANAS MUKHI @ MANAS KUMAR MUKHI VS	BASANTA KUMAR BARIK VS	// KHAIRA /277 /2025 ()	
482	D-ABLAPL/29704/2025	STATE OF ODISHA CHAITANYA DIGAL VS	SIDHARTHA MISHRA VS	// Maitri Vihar PS /370 /2025 ()	
483	D-ABLAPL/29706/2025	STATE OF ODISHA SK. SAMIM AKHTAR VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK RURAL /543 /2025 ()	
484	D-ABLAPL/29712/2025	STATE OF ODISHA BAGA @ HARAMOHAN SAMAL VS	MANOJ BIHARI DAS VS	// CHOUDWAR /553 /2025 ()	
485	D-ABLAPL/29714/2025	STATE OF ODISHA BIREN KUMAR PATI VS	PRASANTA KUMAR JENA VS	// PLANTSITE /263 /2016 ()	
486	D-ABLAPL/29715/2025	STATE OF ODISHA RAGHUNATH SANKHUA VS	BASANTA KUMAR DAS VS	// SIMULIA /362 /2025 ()	
487	D-ABLAPL/29717/2025	STATE OF ODISHA BHAJAMAN @ BHAJAMANA SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	// HANDAPA /208 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/29719/2025	AJAYA SUTAR VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /316 /2025 () //	
489	D-ABLAPL/29721/2025	MANGALDEEP BARIK @ GUNU @ GAURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /262 /2025 () //	
490	D-ABLAPL/29725/2025	MAHESWAR PRADHAN @ BABULI PRADHAN VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	BANKI /240 /2025 () //	
491	D-ABLAPL/29728/2025	JAGANNATH SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	SOSO /86 /2024 () //	
492	D-ABLAPL/29731/2025	SUMIT MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOR20250000001C202500058
493	D-ABLAPL/29738/2025	SIDDHARTHA CHAND VS STATE OF ODISHA	SURYAKANTA DASH VS	BAISINGA /432 /2025 () //	
494	D-ABLAPL/29740/2025	MINATI PANDA VS STATE OF ODISHA	DUSHMANT KUMAR BISWAL VS	PURI TOWN /328 /2025 () //	
495	D-ABLAPL/29745/2025	KALPANA SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //	
496	D-ABLAPL/29753/2025	GAGAN MOHAPATRA @ GAGAN BIHARI MOHAPATRA VS STATE OF ODISHA	RAAGHUNATH BISWAL VS	INFOCITY PS /420 /2025 () //	
497	D-ABLAPL/29754/2025	MANAS BHOI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /234 /2025 () //	
498	D-ABLAPL/29755/2025	BABULA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /72 /2025 () //	
499	D-ABLAPL/29759/2025	JASHADHARA @ JASODHARA PRADHAN	RABI NARAYAN MOHANTY	CHANDRASEKHARPUR /534 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/29760/2025	STATE OF ODISHA SHAMBUNATH DAS @ SAMBHUNATH DAS	SATYA NARAYAN MISHRA 4	BASUDEVPUR /554 /2024	
		VS	VS	()	
501	D-ABLAPL/29761/2025	STATE OF ODISHA HRUSHIKESH KHUNTIA	AMITAV TRIPATHY	BOLAGARH P.S. /190 /2025	
		VS	VS	()	
502	D-ABLAPL/29762/2025	STATE OF ODISHA JAGAN NAYAK	JYOTIRMAYA SAHOO	ADVA /72 /2025	
		VS	VS	()	
503	D-ABLAPL/29766/2025	STATE OF ODISHA DHIRAJ BISWAL	JAYADEBA BEHERA	CHANDABALI /21 /2025	
		VS	VS	()	
504	D-ABLAPL/29770/2025	STATE OF ODISHA DEEPAK KUMAR MOHARANA	AMLAN SHAKTI PAUL	BHARATPUR PS /406 /2025	
		VS	VS	()	
505	D-ABLAPL/29775/2025	STATE OF ODISHA MIR AZIDUL @ MIR AJIZUL	JAYAKRISHNA MOHAPATRA	CHANDABALI /384 /2025	
		VS	VS	()	
506	D-ABLAPL/29776/2025	STATE OF ODISHA SANJOG NAYAK	SUSAMA PRADHAN	KEONJHAR TOWN /688 /2025	
		VS	VS	()	
507	D-ABLAPL/29778/2025	STATE OF ODISHA ARATA @ ARATA KU. DAS	JAYAKRISHNA MOHAPATRA	BANSADA /268 /2025	
		VS	VS	()	
508	D-ABLAPL/29780/2025	STATE OF ODISHA KUNA @ MUKUNDA PRASAD OJHA	SURYAKANTA DASH	PATTAMUNDAI MODEL /301 /2025	
		VS	VS	()	
509	D-ABLAPL/29781/2025	STATE OF ODISHA SIPUN BEHERA	AMIT KUMAR NATH	BANARAPAL /482 /2025	
		VS	VS	()	
510	D-ABLAPL/29783/2025	STATE OF ODISHA WASIM RAFIK PATEL	SOUMYA JYOTI BISWAL	DARGHA BAZAR /235 /2025	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/29793/2025	STATE OF ODISHA TAPU NAYAK VS	PRADEEP KUMAR PRADHAN VS	// AIRPORT /288 /2025 ()	AOR20250001092C202500001
512	D-ABLAPL/29794/2025	STATE OF ODISHA SK KEMALUDDIN VS	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /73 /2025 ()	AOR20220002787C202500129
513	D-ABLAPL/29798/2025	STATE OF ODISHA SUPIAN ALI KHAN VS	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /173 /2025 ()	AOR20220002787C202500128
514	D-ABLAPL/29803/2025	STATE OF ODISHA SUBASH CHANDRA SAHU VS	DURGA PRASANNA MISHRA VS	// / 0 ()	
515	D-ABLAPL/29813/2025	STATE OF ODISHA MUKTESWAR PATRA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// KANTAMAL /100 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :22/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/39639/2025 CRP/40/2025	JAJNESWAR KHUNTIA MP	DEBAKANTA MOHANTY	76/2025
2	D-STREV/39733/2025 STREV/ /	M/S. INDUSIND BANK LTD., CUTTACK MP	SUBASH CHANDRA SAHOO	92/2025
3	D-STREV/39733/2025 STREV/ /	M/S. INDUSIND BANK LTD., CUTTACK MP	SUBASH CHANDRA SAHOO	93/2025
4	D-STREV/39742/2025 STREV/ /	M/S. INDUSLND BANK LTD., KHURDA MP	SUBASH CHANDRA SAHOO	94/2025
5	D-STREV/39742/2025 STREV/ /	M/S. INDUSLND BANK LTD., KHURDA MP	SUBASH CHANDRA SAHOO	95/2025
6	D-CRLMP/25518/2025 CRLMP/1076/2025	SURYAMANI TRIPATHY MP		209/2025
7	D-CRLMP/25518/2025 CRLMP/1076/2025	SURYAMANI TRIPATHY MP	Soma Patnaik	210/2025
8	D-CRLMP/26591/2025 CRLMP/1235/2025	SOURAV SEKHAR BEHERA MP		211/2025
9	D-CRLMP/29613/2025 CRLMP/ /	JYOTI RUPA BHOL MP	SRINIVAS MOHANTY	212/2025
10	D-CRLMP/34295/2024 CRLMP/1573/2024	SRADHANJALI SAHOO MP		212/2025
11	D-SA/387/1989 SA/387/1989	GOURI MP	M/S.S.D.DAS, H.MOHANTY, K.SATTAR	269/2025
12	D-SA/387/1989 SA/387/1989	GOURI MP	M/S.S.D.DAS, H.MOHANTY, K.SATTAR	270/2025
13	D-SA/387/1989 SA/387/1989	GOURI MP	M/S.S.D.DAS, H.MOHANTY, K.SATTAR	271/2025
14	D-SA/331/2001 SA/331/2001	DURYODHAN BEHERA MP	M/S.A.K.DALAI	272/2025
15	D-JCRLA/15/2014 JCRLA/15/2014	JAMADAR MUNDA MP	ADV.	287/2025
16	D-JCRLA/77/2016 JCRLA/77/2016	PHUL JAMES SURIN MP	MR.B.K.DAS, M/S. SHRADHANJALI SAHOO(AMICUS CURIE)	288/2025
17	D-JCRLA/23/2014 JCRLA/23/2014	KATERA PRADHAN MP	RAJESH KUMAR MAHAPATRA	289/2025
18	D-JCRLA/16322/2024 JCRLA/77/2024	SNEHASWAKSHYAR SAMAL MP	Mr. SATYA NARAYAN MISHRA(4)	290/2025
19	D-JCRLA/36/2023 JCRLA/36/2023	MADEBA @ MADHABA DORA MP	ADV. SATYA NARAYAN MISHRA(4)	291/2025
20	D-JCRLA/19/2013 JCRLA/19/2013	HARI JHADIA MP	MS. MANASWINI ROUT	292/2025
21	D-JCRLA/19/2013 JCRLA/19/2013	HARI JHADIA MP	MS. MANASWINI ROUT	293/2025
22	D-JCRLA/40/2021 JCRLA/40/2021	KISHAN PINGUA MP	M/S LAXMINARAYAN RAYATSINGH, (MR. RAMAKANTA PRADHAN)	294/2025
23	D-CONTC/3467/2023 CONTC/3467/2023	BHARAT KESARI MOHANTY MP	M/S.RANJAN KU. ROUT	374/2025
24	D-RVWPET/39753/2025 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	PRANJAN KUMAR MOHANTY	385/2025
25	D-RVWPET/39753/2025 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	PRANJAN KUMAR MOHANTY	386/2025
26	D-RVWPET/39753/2025	BHUBANESWAR SITAL SASTHI COMMITTEE	PRANJAN KUMAR MOHANTY	

	RVWPET/ /	MP		387/2025
27	D-RVWPET/39753/2025	BHUBANESWAR SITAL SASTHI COMMITTEE, KINARA	PRANAY KANTA MOHANTY	
	RVWPET/ /	MP		388/2025
28	D-RPFAM/39637/2025	SIDHANTA BEHERA	PRANAYA KUMAR MOHAPATRA	
	RPFAM/ /	MP		441/2025
29	D-RPFAM/39322/2025	SADASIB MANSINGH	PRANAB RANJAN CHHATOI	
	RPFAM/ /	MP		442/2025
30	D-RPFAM/36582/2025	MANORANJAN PANDA	MANORANJAN MISHRA	
	RPFAM/ /	MP		443/2025
31	D-RPFAM/39914/2025	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	
	RPFAM/ /	MP		444/2025
32	D-CMAPL/51393/2024	TAHALI CHARAN BEHERA	ABINASH ROURAY	
	CMAPL/445/2024	MP		506/2025
33	D-CMAPL/51393/2024	TAHALI CHARAN BEHERA	ABINASH ROURAY	
	CMAPL/445/2024	MP		507/2025
34	D-MATA/38137/2024	B.SUMAN KUMAR	RAMANI KANTA PATTANAIK	
	MATA/339/2024	MP		532/2025
35	D-MATA/39761/2025	JYOSHNA RANI PRADHAN	SEPHALEE DAS	
	MATA/ /	MP		533/2025
36	D-MATA/276/2023	PRAVASINI DAS	JAGAJIBAN PRADHAN, SAMIR KU MISHRA	
	MATA/276/2023	MP		534/2025
37	D-MATA/39867/2025	MADHABI PRADHAN @ MADHAVI PRADHAN	HANLESH CHANDRA SAMANTARAY	
	MATA/ /	MP		535/2025
38	D-MATA/39867/2025	MADHABI PRADHAN @ MADHAVI PRADHAN	HANLESH CHANDRA SAMANTARAY	
	MATA/ /	MP		536/2025
39	D-MATA/39867/2025	MADHABI PRADHAN @ MADHAVI PRADHAN	HANLESH CHANDRA SAMANTARAY	
	MATA/ /	MP		537/2025
40	D-MATA/39878/2025	JAGANNATH PARIDA	DURGA PRASAD JENA	
	MATA/ /	MP		538/2025
41	D-MATA/39878/2025	JAGANNATH PARIDA	DURGA PRASAD JENA	
	MATA/ /	MP		539/2025
42	D-FAO/33026/2025	M/S NEW INDIA ASSURANCE CO. LTD., JASIDI	SUBRAT SATPATHY	
	FAO/ /	MP		849/2025
43	D-FAO/94/2018	BIPIN KU.MISHRA		
	FAO/94/2018	MP		850/2025
44	D-FAO/14110/2025	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD, GANJAM		
	FAO/221/2025	MP		851/2025
45	D-BLAPL/28011/2025	RANJAN SATHUA	SUKANTA KUMAR MISHRA	
	BLAPL/9571/2025	MP		979/2025
46	D-BLAPL/24422/2025	SANTA MANDAL	LAXMAN PRADHAN	
	BLAPL/8458/2025	MP		980/2025
47	D-CRLREV/25216/2025	KHAGAPATI NAYAK	SARBESWAR SAHU	
	CRLREV/698/2025	MP		1062/2025
48	D-CRLREV/29647/2025	MONIKA DEVI	SUMIT LAL	
	CRLREV/ /	MP		1063/2025
49	D-CRLREV/29649/2025	DHANESWAR LENKA	RAMDAS ACHARY	
	CRLREV/ /	MP		1064/2025
50	D-CRLREV/29649/2025	DHANESWAR LENKA	RAMDAS ACHARY	
	CRLREV/ /	MP		1065/2025
51	D-CRLREV/29695/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	
	CRLREV/ /	MP		1066/2025
52	D-CRLREV/29695/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	
	CRLREV/ /	MP		1067/2025
53	D-CRLREV/29748/2025	MUSTAKIM KHAN	DEBIDUTTA MOHAPATRA	
	CRLREV/ /	MP		1068/2025
54	D-RSA/39686/2025	GORANGA KAR	MAHESWAR MOHANTY	
	RSA/ /	MP		1375/2025
55	D-RSA/39686/2025	GORANGA KAR	MAHESWAR MOHANTY	
	RSA/ /	MP		1376/2025
56	D-RSA/395/2005	PRATAP CH.JENA	M/S.S.R.PATTNAIK	
	RSA/395/2005	MP		1377/2025
57	D-RSA/433/2003	RAMA CH. ROUT		
	RSA/433/2003	MP		1378/2025

58	D-RSA/39779/2025 RSA/ /	KABERI MOHAPATRA MP	SUBHADUTTA ROUSTRAY	1379/2025
59	D-RSA/39830/2025 RSA/ /	BANSHIDHAR BHOI MP	AMIT PRASAD BOSE	1380/2025
60	D-CMP/39638/2025 CMP/1546/2025	PARESH CHANDRA PATRA MP	NIRANJAN LENKA	1588/2025
61	D-CMP/39641/2025 CMP/ /	HEMANTA KUMAR PATEL MP	AJAYA KUMAR NANDA	1589/2025
62	D-CMP/39644/2025 CMP/ /	BANAMALI MUDULI MP	TUSAR KUMAR MISHRA	1590/2025
63	D-CMP/39724/2025 CMP/ /	GURMIT SINGH MP	BASUDEV PUJARI	1591/2025
64	D-CMP/31273/2025 CMP/1263/2025	SANTOSH KUMAR ROUT MP	BUDHIRAM DAS	1592/2025
65	D-CMP/35644/2025 CMP/1376/2025	ASHOK KUMAR DAS MP	SANTOSH KUMAR SAMANTARAY	1593/2025
66	D-CMP/39837/2025 CMP/ /	GOURAHARI NAHAK MP	SUBHRANSU BHUSAN MOHANTY	1594/2025
67	D-CMP/39841/2025 CMP/ /	PRAHALAD SAHU @ PRAHALAD SAHOO MP	TUSAR KUMAR MISHRA	1595/2025
68	D-CMP/39841/2025 CMP/ /	PRAHALAD SAHU @ PRAHALAD SAHOO MP	TUSAR KUMAR MISHRA	1596/2025
69	D-CMP/39808/2025 CMP/ /	SATYAPIRA KHILLAR @ KHILAR MP	SUSANTA KUMAR BARAL	1597/2025
70	D-CMP/39909/2025 CMP/ /	SHREE JAGANNATH MAHAPRABHU, MP	PURI PRASANTA KUMAR NANDA	1598/2025
71	D-CMP/33004/2025 CMP/1278/2025	PRATAP CHANDRA BEHERA MP		1599/2025
72	D-ABLAPL/24267/2025 ABLAPL/9617/2025	SEKH RAJAN MP		1768/2025
73	D-ABLAPL/4915/2025 ABLAPL/1904/2025	YUDHISTHIRA MAHARANA @ MANAS MAHARANA MP	SHRI KUMAR NAYAK	1769/2025
74	D-ABLAPL/22779/2025 ABLAPL/8943/2025	SK. JEWED @ JEBED KHAN MP		1770/2025
75	D-ABLAPL/760/2024 ABLAPL/547/2024	ALOK SHARMA MP		1771/2025
76	D-ABLAPL/1191/2025 ABLAPL/532/2025	BALABHADRA DIGAL MP		1772/2025
77	D-ABLAPL/24469/2025 ABLAPL/10495/2025	AJIT KUMAR TRIPATHY @ AJIT TRIPATHI MP		1773/2025
78	D-MACA/39683/2025 MACA/ /	SAILABALA NAYAK MP	PRADEEP KUMAR MISHRA	2308/2025
79	D-MACA/36550/2024 MACA/971/2024	BRANCH MANAGER(OFFICER IN CHARGE) MP	BRANCH MANAGER, INTERNAL INSURANCE, BBSR	2309/2025
80	D-MACA/19242/2025 MACA/724/2025	THE NEW INDIA ASSURANCE CO. LTD., MP	KORRAT SATPATHY	2310/2025
81	D-CRLA/29624/2025 CRLA/ /	SANATAN BEHERA MP	ARIJEET MISHRA	2622/2025
82	D-CRLA/29624/2025 CRLA/ /	SANATAN BEHERA MP	ARIJEET MISHRA	2623/2025
83	D-CRLA/29635/2025 CRLA/ /	BHUKHAN PATUA MP	BRAJA KISHOR PANDA	2624/2025
84	D-CRLA/553/2023 CRLA/553/2023	CHHOTU@SK.JAMIR MP	AMULYA RATNA PANDA	2625/2025
85	D-CRLA/20910/2025 CRLA/840/2025	YADAV@JADAV GAIN MP	NIRANJAN PANDA	2626/2025
86	D-CRLA/29660/2025 CRLA/ /	SATYANARAYAN NAYAK MP	BIJAYA KUMAR RAGADA	2627/2025
87	D-CRLA/28100/2025 CRLA/ /	VICTIM MP	BIJAYA KUMAR RAGADA	2628/2025
88	D-CRLA/428/2010 CRLA/428/2010	MADHUSUDAN PRADHAN MP	M/S.RABINDRANATH PANDA	2629/2025
89	D-CRLA/428/2010	MADHUSUDAN PRADHAN	M/S.RABINDRANATH PANDA	

	CRLA/428/2010	MP		2630/2025
90	D-CRLA/20157/2024	LALAN SK	KASHINATH PATTANAİK	
	CRLA/695/2024	MP		2631/2025
91	D-CRLA/982/2022	SURAJ SINGH	MR.SURYAKANTA DAS MOHAPATRA, R.DAS MOHAPATRA, K.MOHA	
	CRLA/982/2022	MP		2632/2025
92	D-CRLA/286/2018	KRISHNA BARIK@RAHUL	M/S.PARTHA SARATHI DAS	
	CRLA/286/2018	MP		2633/2025
93	D-CRLA/27840/2025	VICTIM	SATYA NARAYAN MISHRA 4	
	CRLA/ /	MP		2634/2025
94	D-CRLA/29743/2025	SARAT PARMANİK	ACHYUTANANDA PATTANAİK	
	CRLA/ /	MP		2635/2025
95	D-CRLA/29743/2025	SARAT PARMANİK	ACHYUTANANDA PATTANAİK	
	CRLA/ /	MP		2636/2025
96	D-CRLA/29743/2025	SARAT PARMANİK	ACHYUTANANDA PATTANAİK	
	CRLA/ /	MP		2637/2025
97	D-CRLA/29764/2025	RABINDRA MAHAKUD @ DIPU	BISWA BHUSAN DAS	
	CRLA/ /	MP		2638/2025
98	D-CRLA/29764/2025	RABINDRA MAHAKUD @ DIPU	BISWA BHUSAN DAS	
	CRLA/ /	MP		2639/2025
99	D-CRLMC/29621/2025	ARUN KUMAR JOSHI	PRASANT KISHORE RAY	
	CRLMC/ /	MP		2720/2025
100	D-CRLMC/29623/2025	BABJI BHIMASINGI@BHIMASINGI BABJI	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2721/2025
101	D-CRLMC/29630/2025	SANTOSH BEHERA	BHABANI SHANKAR RAYAGURU	
	CRLMC/ /	MP		2722/2025
102	D-CRLMC/29634/2025	BIBEK PATTNAİK	LALITA NARAYAN PATTNAİK	
	CRLMC/ /	MP		2723/2025
103	D-CRLMC/29641/2025	MITHU MANDAL	MANORANJAN KHATUA	
	CRLMC/ /	MP		2724/2025
104	D-CRLMC/29645/2025	GYANJIT NAYAK	MAHES DAS	
	CRLMC/3910/2025	MP		2725/2025
105	D-CRLMC/20500/2025	KHIRENDRA @ KHIROD BISRA @ MOTU		
	CRLMC/2606/2025	MP		2726/2025
106	D-CRLMC/17025/2025	HARICHANDRA MAHAPATRA @ HARISH CHANDRA MAHAPATRA		
	CRLMC/2009/2025	MP		2727/2025
107	D-CRLMC/3520/2025	RAMESH KUMAR PRADHAN	LALATENDU SAMANTARAY BIJAY KUMAR PARIDA	
	CRLMC/880/2025	MP		2728/2025
108	D-CRLMC/29666/2025	ASHIS KUMAR PRADHAN @ ASHIS PRADHURGA PRASAD DHAL		
	CRLMC/ /	MP		2729/2025
109	D-CRLMC/29667/2025	MANOJ KUMAR MOHARANA	SIDHARTHA DAS	
	CRLMC/ /	MP		2730/2025
110	D-CRLMC/29548/2025	TRINATH NIRIKI	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		2731/2025
111	D-CRLMC/26547/2025	NAYAN BEHARI DAS		
	CRLMC/3612/2025	MP		2732/2025
112	D-CRLMC/29698/2025	BAISHNAB CHANDRA SWAIN	MANOJ KUMAR PANDA	
	CRLMC/ /	MP		2733/2025
113	D-CRLMC/29621/2025	ARUN KUMAR JOSHI	PRASANT KISHORE RAY	
	CRLMC/ /	MP		2734/2025
114	D-CRLMC/29752/2025	RAJIB BANERJEE	SOUMIK SPANDAN TRIPATHY	
	CRLMC/ /	MP		2735/2025
115	D-CRLMC/29118/2025	RAJ SINGH	JAYAKRISHNA MOHAPATRA	
	CRLMC/ /	MP		2736/2025
116	D-CRLMC/21133/2025	SWAPNA PAIKARAY		
	CRLMC/2707/2025	MP		2737/2025
117	D-CRLMC/29779/2025	ASHOK KUMAR MOHAPATRA	ARUPA NANDA DAS	
	CRLMC/ /	MP		2738/2025
118	D-CRLMC/29812/2025	PUNYA PRASUN MOHANTY	SUBASH CHANDRA PUSPALAKA	
	CRLMC/ /	MP		2739/2025
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3988/2025
120	D-WA/39926/2025	PRADIP KUMAR MEHER	SOUGAT DASH	
	WA/ /	MP		3989/2025

121	D-WA/39934/2025 WA/ /	MITHILA BEHERA MP	SANDEEP RAJ PANDA	3990/2025
122	D-WP(C)/26149/2025 WP(C)/18262/2025	JAMUNA HARIJAN MP		17208/2025
123	D-WP(C)/39636/2025 WP(C)/27116/2025	MALAYA DAS MP	ABHISEK MOHANTY	17209/2025
124	D-WP(C)/34004/2025 WP(C)/23913/2025	AKSHAYA MAHAKUD MP	GAGAN BIHARI SINGH	17210/2025
125	D-WP(C)/38171/2025 WP(C)/26006/2025	RIYANKA JENA MP	ANUPAM RATH	17211/2025
126	D-WP(C)/34610/2025 WP(C)/24064/2025	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA, MR.AUROBINDO MOHANTY, ASC	17212/2025
127	D-WP(C)/2210/2017 WP(C)/2210/2017	STATE OF ODISHA MP	ADDL.STANDING COUNSEL	17213/2025
128	D-WP(C)/2210/2017 WP(C)/2210/2017	STATE OF ODISHA MP	ADDL.STANDING COUNSEL	17214/2025
129	D-WP(C)/2210/2017 WP(C)/2210/2017	STATE OF ODISHA MP	ADDL.STANDING COUNSEL	17215/2025
130	D-WP(C)/39640/2025 WP(C)/27114/2025	BINO MATHEW MP	MITHUN DAS	17216/2025
131	D-WP(C)/35861/2025 WP(C)/25006/2025	ANJUSMITA MISHRA MP	HIMANSHU SEKHAR MISHRA	17217/2025
132	D-WP(C)/39642/2025 WP(C)/27169/2025	SUBRATA KUMAR MANDAL MP	GYANA RANJAN SETHI	17218/2025
133	D-WP(C)/25384/2025 WP(C)/18024/2025	SATYA SUNDAR MAHARATHY MP	MANMAYA KUMAR DASH	17219/2025
134	D-WP(C)/34349/2025 WP(C)/24051/2025	DHRUB CHARAN SAMANTARAY MP	ASHOK DAS	17220/2025
135	D-WP(C)/33428/2025 WP(C)/24143/2025	DR. SUBASH MOHAPATRA MP		17221/2025
136	D-WP(C)/39645/2025 WP(C)/ /	SINDHEKELA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17222/2025
137	D-WP(C)/39646/2025 WP(C)/ /	JHALAP GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17223/2025
138	D-WP(C)/4908/2019 WP(C)/4908/2019	ANGIRA BAG MP		17224/2025
139	D-WP(C)/39648/2025 WP(C)/ /	DENG GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17225/2025
140	D-WP(C)/39651/2025 WP(C)/ /	ALANDA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17226/2025
141	D-WP(C)/39650/2025 WP(C)/ /	KUMBHARI GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17227/2025
142	D-WP(C)/39652/2025 WP(C)/ /	KANDHAKEL GAON GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17228/2025
143	D-WP(C)/39654/2025 WP(C)/ /	GHUNSAR GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17229/2025
144	D-WP(C)/39653/2025 WP(C)/ /	BANGOMUNDA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17230/2025
145	D-WP(C)/39655/2025 WP(C)/ /	ARSATULA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17231/2025
146	D-WP(C)/39656/2025 WP(C)/ /	KATMALATA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17232/2025
147	D-WP(C)/39657/2025 WP(C)/ /	JHARIYAL GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17233/2025
148	D-WP(C)/39658/2025 WP(C)/ /	SAINTALA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17234/2025
149	D-WP(C)/39659/2025 WP(C)/ /	DUNGRI PALI GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17235/2025
150	D-WP(C)/39662/2025 WP(C)/ /	BUDHABAHAL GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA MP	DR. PRASANTA KUMAR MISHRA	17236/2025
151	D-WP(C)/39664/2025 WP(C)/ /	G.PRASANT KUMAR RAO MP	SUDHIR KUMAR PATRA	17237/2025
152	D-WP(C)/39666/2025	KAPILABHATA GRAM PANCHAYAT STARIYA SANGHARAJA KUMAR MISHRA	DR. PRASANTA KUMAR MISHRA	

	WP(C)/ /	MP		17238/2025
153	D-WP(C)/39668/2025	THEMARA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17239/2025
154	D-WP(C)/14358/2015	SUDHANSHU S. TRIPATHY	M/S. BUDHADEV ROUSTRAY	
	WP(C)/14358/2015	MP		17240/2025
155	D-WP(C)/39671/2025	GANDHARABANDHA GRAM PANCHAYAT	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17241/2025
156	D-WP(C)/36758/2020	SIBANI SAHOO	S.P. NATH	
	WP(C)/36758/2020	MP		17242/2025
157	D-WP(C)/39672/2025	PRAGATI MISHRA	BIJAYA KUMAR PATTANAIAK	
	WP(C)/ /	MP		17243/2025
158	D-WP(C)/39673/2025	MUNDAPADAR GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17244/2025
159	D-WP(C)/39676/2025	SARFUDDIN KHAN	GOUTAM KUMAR ROUSTRAY	
	WP(C)/27245/2025	MP		17245/2025
160	D-WP(C)/39677/2025	CHITTA RANJAN SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		17246/2025
161	D-WP(C)/39679/2025	PRASANNA KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		17247/2025
162	D-WP(C)/39682/2025	CHITTA RANJAN SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		17248/2025
163	D-WP(C)/17785/2025	HIMANSHU SHEKHAR PARHI	PITAMBAR PANDA	
	WP(C)/12702/2025	MP		17249/2025
164	D-WP(C)/27821/2024	BASUDEV PANDA	SAMEER KUMAR DAS	
	WP(C)/15740/2024	MP		17250/2025
165	D-WP(C)/14079/2017	CHIEF COMMISSIONER	MR. DILLIP KU. SAHU, MANOJ KUMAR PATI	
	WP(C)/14079/2017	MP		17251/2025
166	D-WP(C)/14079/2017	CHIEF COMMISSIONER	MR. DILLIP KU. SAHU, MANOJ KUMAR PATI	
	WP(C)/14079/2017	MP		17252/2025
167	D-WP(C)/14079/2017	CHIEF COMMISSIONER	MR. DILLIP KU. SAHU, MANOJ KUMAR PATI	
	WP(C)/14079/2017	MP		17253/2025
168	D-WP(C)/31139/2025	BIBHUTI BHUSAN PANDA		
	WP(C)/21797/2025	MP		17254/2025
169	D-WP(C)/39693/2025	DESANDH GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17255/2025
170	D-WP(C)/28955/2025	MOTILAL RAY	GOURI SHANKAR NANDA	
	WP(C)/20371/2025	MP		17256/2025
171	D-WP(C)/39696/2025	GUGOPALA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17257/2025
172	D-WP(C)/39698/2025	RAMCHANDRAPUR GRAM PANCHAYAT	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17258/2025
173	D-WP(C)/39694/2025	PRAFULLA KUMAR MANDANGI	RAMAKANTA PANDA	
	WP(C)/ /	MP		17259/2025
174	D-WP(C)/39699/2025	AMBAPALI GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17260/2025
175	D-WP(C)/39701/2025	ARJUNPUR GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17261/2025
176	D-WP(C)/39700/2025	GOURGOTH GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17262/2025
177	D-WP(C)/39703/2025	UDAR GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17263/2025
178	D-WP(C)/36975/2025	RATNAKAR PAL	DIPTI RANJAN MOHAPATRA	
	WP(C)/26645/2025	MP		17264/2025
179	D-WP(C)/39702/2025	SINGHMUNDA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17265/2025
180	D-WP(C)/39708/2025	KURTULA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17266/2025
181	D-WP(C)/39704/2025	KUHUNDA GRAM PANCHAYAT STARIYA	RANGI KUMAR MAHANTA	
	WP(C)/ /	MP		17267/2025
182	D-WP(C)/39710/2025	CHINCHIDA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17268/2025
183	D-WP(C)/33096/2025	MINATI MAHAKUDU		
	WP(C)/23542/2025	MP		17269/2025

184	D-WP(C)/21418/2025 WP(C)/16454/2025	RABINARAYAN SETHY MP	PABITRA KUMAR BEHERA	17270/2025
185	D-WP(C)/39705/2025 WP(C)/ /	BARAHIPUR GRAM PANCHAYAT STARIYA SANGHA MP	RAMANUJAM MAHANTA	17271/2025
186	D-WP(C)/39715/2025 WP(C)/ /	KULUTAPADA GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANT BOJANGRA MISHRA	17272/2025
187	D-WP(C)/39716/2025 WP(C)/27201/2025	BAPUSRI BIKASH NARAYAN DAS MP	AMIYA KUMAR CHHATOI	17273/2025
188	D-WP(C)/39713/2025 WP(C)/ /	DADHA PANCHAYAT STARIYA SANGHA MP	RAJIV KUMAR MAHANTA	17274/2025
189	D-WP(C)/39723/2025 WP(C)/ /	SAILO GRAM PANCHAYAT LEVEL FEDERATION MP	AKHAY SAIKUMAR PATSINGHPUR	17275/2025
190	D-WP(C)/39729/2025 WP(C)/ /	MOHESWAR MANDAL MP	SOHAN MISHRA	17276/2025
191	D-WP(C)/39727/2025 WP(C)/ /	DEULAGUDI GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANT KUMAR MISHRA	17277/2025
192	D-WP(C)/39732/2025 WP(C)/ /	FATEPUR GRAM PANCHAYAT LEVEL FEDERATION MP	SHYAM KUMAR PATSINGHPUR	17278/2025
193	D-WP(C)/39714/2025 WP(C)/ /	CAHAPADA GAMPANCHAYAT STARIYA SANGHA MP	RAMANUJAM MAHANTA	17279/2025
194	D-WP(C)/39734/2025 WP(C)/ /	SUDHANSU SEKHAR SAMAL MP	SOHAN MISHRA	17280/2025
195	D-WP(C)/39736/2025 WP(C)/ /	BHUBANESWAR WHOLE SALE COOPERATIVE SOCIETY MP	INDRANIL KUMAR BBSR	17281/2025
196	D-WP(C)/39740/2025 WP(C)/ /	LAXMAN HANTAL MP	SOHAN MISHRA	17282/2025
197	D-WP(C)/39739/2025 WP(C)/27234/2025	UMESH CHANDRA BEHERA MP	SUKANTA KUMAR DALAI	17283/2025
198	D-WP(C)/39743/2025 WP(C)/ /	BABI NAIK MP	RABINDRANATH BARIK	17284/2025
199	D-WP(C)/3497/2025 WP(C)/2893/2025	M/S. SEVEN HILLS ESTATE LTD., SIBASUR MP	PRASANT KUMAR RAY	17285/2025
200	D-WP(C)/24773/2025 WP(C)/17700/2025	REBATI SAHOO MP	BISHNU CHARAN SAHU	17286/2025
201	D-WP(C)/39748/2025 WP(C)/ /	SURENDRA KUMAR MOHANTY MP	PRANAB RANJAN CHHATOI	17287/2025
202	D-WP(C)/39744/2025 WP(C)/ /	SIDHESWAR GRAM PANCHAYAT LEVEL FEDERATION MP	SURENDRANATH KUMAR DALAI	17288/2025
203	D-WP(C)/39749/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	ASHOK KUMAR SARANGI	17289/2025
204	D-WP(C)/29538/2025 WP(C)/20494/2025	MANOJ SAHU MP	DIPTI RANJAN BHOKTA	17290/2025
205	D-WP(C)/39750/2025 WP(C)/ /	KAUSALYA AGRAWAL MP	BIKRAM CHANDRA GHADEI	17291/2025
206	D-WP(C)/39752/2025 WP(C)/ /	SUMATI PAIKRAY MP	BIKRAM KISHORE NAYAK	17292/2025
207	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, MP	ADV. , SHASHI BHUSAN JENA	17293/2025
208	D-WP(C)/29266/2025 WP(C)/20328/2025	MD.MAJRUL MP	GYANA RANJAN MAHAPATRA	17294/2025
209	D-WP(C)/39757/2025 WP(C)/ /	DASPUR GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANT KUMAR MISHRA	17295/2025
210	D-WP(C)/39758/2025 WP(C)/ /	THE Z , BBSR MP	SATYA SMRUTI MOHANTY	17296/2025
211	D-WP(C)/14907/2025 WP(C)/11545/2025	MAHANADI COALFIELDS LIMITED, ANGUILLARIPAD MP	MOHANTY, R. VENKATARAMANI (A.G.), S.D. DAS (SR. ADV.)	17297/2025
212	D-WP(C)/39760/2025 WP(C)/ /	GHANTABAHALI GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANT KUMAR MISHRA	17298/2025
213	D-WP(C)/39762/2025 WP(C)/ /	SURDA GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANT KUMAR MISHRA	17299/2025
214	D-WP(C)/23547/2024 WP(C)/15411/2024	DHANANJAY DAS MP		17300/2025
215	D-WP(C)/33176/2025	HIMANSHU SEKHAR SAHOO	MANAS RANJAN BAUG	

	WP(C)/23193/2025	MP		17301/2025
216	D-WP(C)/39766/2025 WP(C)/ /	LUTHURBANDH GRAM PANCHAYAT STARIYA SANDIPATI KUNHAR MISHRA MP		17302/2025
217	D-WP(C)/39763/2025 WP(C)/ /	DEBADUTTA TIADI MP	PRONoy MOHANTY	17303/2025
218	D-WP(C)/39770/2025 WP(C)/ /	M/S. C AND G AGROVENTURES PVT. LTD. LINGARAJ SARANGI MP		17304/2025
219	D-WP(C)/39773/2025 WP(C)/ /	SIHINI GRAM PANCHAYAT STARIYA SANDIPATI BOKUMAR MISHRA MP		17305/2025
220	D-WP(C)/27528/2025 WP(C)/19345/2025	SOUBHAGYA RANJAN BARIK MP	DILLIP KUMAR MOHAPATRA	17306/2025
221	D-WP(C)/39776/2025 WP(C)/ /	SIRISH CHANDRA HOTA MP	HIMANSHU SEKHAR MISHRA	17307/2025
222	D-WP(C)/27529/2025 WP(C)/21214/2025	BISSNUPRIYA BASTI MP	DILLIP KUMAR MOHAPATRA	17308/2025
223	D-WP(C)/39780/2025 WP(C)/ /	KURSUD GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17309/2025
224	D-WP(C)/39784/2025 WP(C)/ /	KHARIDI PIPAL ANCHALIKA NARISANGHARAWALACHONDRA JENA MP		17310/2025
225	D-WP(C)/39788/2025 WP(C)/ /	GHODAR GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17311/2025
226	D-WP(C)/39792/2025 WP(C)/ /	RANDA GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17312/2025
227	D-WP(C)/39797/2025 WP(C)/ /	JAMUT GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17313/2025
228	D-WP(C)/39786/2025 WP(C)/ /	M/S DREAM BAKE PRIVATE LIMITED MP	KANANBALA ROY CHOUDHURY	17314/2025
229	D-WP(C)/39802/2025 WP(C)/ /	ANUPAMA MOHANTY MP	PRONoy MOHANTY	17315/2025
230	D-WP(C)/39803/2025 WP(C)/ /	MALATI DIGAL MP	BIBHUTI BHUSAN MISHRA	17316/2025
231	D-WP(C)/39804/2025 WP(C)/ /	PRIYADARSAN KANUNGO MP	SMARAJIT PRADHAN	17317/2025
232	D-WP(C)/22236/2025 WP(C)/15605/2025	ABHIRAM PANDA MP	SATYA NARAYAN MISHRA 4	17318/2025
233	D-WP(C)/39806/2025 WP(C)/ /	SANA SASAN GRAM PANCHAYAT LEVEL NEERAKTIN, BISHAK MP		17319/2025
234	D-WP(C)/26280/2025 WP(C)/20230/2025	SURENDRA PRADHAN MP	GAUTAM CHARAN ROUT	17320/2025
235	D-WP(C)/32263/2025 WP(C)/23737/2025	SUNIL KUMAR PANDA MP	GOUTAM CHARAN ROUT	17321/2025
236	D-WP(C)/39815/2025 WP(C)/ /	RAJENDRAPUR GRAM PANCHAYAT LEVEL NEERAKTIN, BISHAK MP		17322/2025
237	D-WP(C)/36608/2025 WP(C)/25256/2025	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL SOCIETY MANGH MISHRA MP		17323/2025
238	D-WP(C)/39818/2025 WP(C)/ /	BAJRANG PATEL MP	PRASANTA KUMAR NANDA	17324/2025
239	D-WP(C)/39819/2025 WP(C)/ /	KHOLAN GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17325/2025
240	D-WP(C)/39820/2025 WP(C)/ /	ERAM FATMA MP	PRABHASI NAYAK	17326/2025
241	D-WP(C)/39821/2025 WP(C)/ /	CHITTARANJAN DASH MP	PRASANTA KUMAR NANDA	17327/2025
242	D-WP(C)/39811/2025 WP(C)/ /	BHARAT CHANDRA PALAI MP	DEBIDUTTA MOHAPATRA	17328/2025
243	D-WP(C)/39822/2025 WP(C)/ /	MAHULPATI GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17329/2025
244	D-WP(C)/39823/2025 WP(C)/ /	KARUAMUNDA GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17330/2025
245	D-WP(C)/39827/2025 WP(C)/ /	PATHARLA GRAM PANCHAYAT STARIYA SANDIPATI ANKUR MISHRA MP		17331/2025
246	D-WP(C)/39826/2025 WP(C)/ /	AJIT KHUNTILI @ AJIT KUMAR KHUNTULAMIT PRASAD BOSE MP		17332/2025

247	D-WP(C)/39828/2025 WP(C)/ /	HATESWARI TIHIRIA MP	MANOJ KUMAR MOHANTY	17333/2025
248	D-WP(C)/39829/2025 WP(C)/ /	DIGASIRA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17334/2025
249	D-WP(C)/39832/2025 WP(C)/ /	GHUNESH GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17335/2025
250	D-WP(C)/39835/2025 WP(C)/ /	BADANGOMUNDA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17336/2025
251	D-WP(C)/25844/2022 WP(C)/25844/2022	ASITA PRASAD TRIPATHY MP	ASWINI PATNAIK	17337/2025
252	D-WP(C)/39834/2025 WP(C)/ /	S.P.ENTERPRISES, BALASORE MP	GOPINATH MISHRA	17338/2025
253	D-WP(C)/37443/2025 WP(C)/25851/2025	AMRENDRA BEHERA MP		17339/2025
254	D-WP(C)/39838/2025 WP(C)/ /	SAMARA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17340/2025
255	D-WP(C)/39840/2025 WP(C)/ /	MADEKELA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17341/2025
256	D-WP(C)/39843/2025 WP(C)/ /	NUAPADA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17342/2025
257	D-WP(C)/39844/2025 WP(C)/ /	RASUDA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17343/2025
258	D-WP(C)/39833/2025 WP(C)/ /	SATYAJIT NAYAK MP	DEBIDUTTA MOHAPATRA	17344/2025
259	D-WP(C)/39845/2025 WP(C)/ /	JAYANTA KUMAR SWAIN MP	ARUN KUMAR PATRA	17345/2025
260	D-WP(C)/39848/2025 WP(C)/ /	TENTULKHUNTI GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17346/2025
261	D-WP(C)/47759/2024 WP(C)/28213/2024	TRINATH GIRI MP	AMIT PRASAD BOSE	17347/2025
262	D-WP(C)/39852/2025 WP(C)/ /	GAMBHERGURA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17348/2025
263	D-WP(C)/39851/2025 WP(C)/ /	M/S KHEM CHAND, UTTAR PRADESH MP	ISHWAR MOHANTY	17349/2025
264	D-WP(C)/39854/2025 WP(C)/ /	NIRUPAMA NANDA MP	ATUL TRIPATHY	17350/2025
265	D-WP(C)/39859/2025 WP(C)/ /	TUREKELA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17351/2025
266	D-WP(C)/36038/2025 WP(C)/24934/2025	BISWAJIT DAS MP	SAHASRANSU SOURAV, SAMARENDRA BAHADUR	17352/2025
267	D-WP(C)/39860/2025 WP(C)/ /	YUDHISHTIR BUDULA MP	BISWABIHARI MOHANTY	17353/2025
268	D-WP(C)/15748/2019 WP(C)/15748/2019	KRUSHNA CHANDRA SAHU MP		17354/2025
269	D-WP(C)/39857/2025 WP(C)/ /	KUIBAHAL GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17355/2025
270	D-WP(C)/31975/2025 WP(C)/22305/2025	DIPTIRANJAN PARIDA MP	RUPESH KUMAR KANUNGO	17356/2025
271	D-WP(C)/39869/2025 WP(C)/ /	CHHATAPIPAL GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17357/2025
272	D-WP(C)/39870/2025 WP(C)/ /	BHALEGAON GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17358/2025
273	D-WP(C)/39865/2025 WP(C)/ /	CHANDRA SEKHAR KUPULI REDDY MP	PRANAYA KISHORE HARICHANDAN	17359/2025
274	D-WP(C)/39872/2025 WP(C)/ /	GHUNA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17360/2025
275	D-WP(C)/39875/2025 WP(C)/ /	CHANDRA SEKHAR KUPULI REDDY MP	PRANAYA KISHORE HARICHANDAN	17361/2025
276	D-WP(C)/22513/2025 WP(C)/16314/2025	SIBA SHANKAR PATTANAYAK MP		17362/2025
277	D-WP(C)/39874/2025 WP(C)/ /	BANDHAPADA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17363/2025
278	D-WP(C)/39876/2025	NETRANANDA SARANGI	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		17364/2025
279	D-WP(C)/31495/2024 WP(C)/18415/2024	DOLASINGH SAHU MP	SASWATI MOHAPATRA, SIDHESWAR MALLICK	17365/2025
280	D-WP(C)/39877/2025 WP(C)/ /	KURUL GRAM PANCHAYAT STARIYA SANDHAR BANSANT MP	DHIRENDR KUMAR MISHRA	17366/2025
281	D-WP(C)/55181/2024 WP(C)/3156/2025	PRAMILA HARICHANDAN MP	ATMAJIT MANMITH DAS	17367/2025
282	D-WP(C)/39864/2025 WP(C)/ /	NIRUPAMA NANDA MP	ATUL TRIPATHY	17368/2025
283	D-WP(C)/39881/2025 WP(C)/ /	BIRAMUNDA GRAM PANCHAYAT STARIYA SANGHANBAIKUNGA MP	DARSAN MISHRA	17369/2025
284	D-WP(C)/39879/2025 WP(C)/ /	HARISH CHANDRA GIRI MP	DWARIKA PRASAD MOHANTY	17370/2025
285	D-WP(C)/39884/2025 WP(C)/ /	BABULI PRADHAN MP	DIPTI RANJAN SWAIN	17371/2025
286	D-WP(C)/39883/2025 WP(C)/ /	CHAULSUKHA GRAM PANCHAYAT STARIYA BRANGANTBAKUNGA MP	DR. BRANGANTBAKUNGA MISHRA	17372/2025
287	D-WP(C)/39885/2025 WP(C)/ /	PRATIMA SAHOO MP	DHIRENDRA KUMAR DAS	17373/2025
288	D-WP(C)/39887/2025 WP(C)/ /	SETHA PARICHHA MP	DIPTI RANJAN SWAIN	17374/2025
289	D-WP(C)/39893/2025 WP(C)/ /	SUJATA NAYAK MP	DIPTI RANJAN SWAIN	17375/2025
290	D-WP(C)/39892/2025 WP(C)/ /	BADDAKLA GRAM PANCHAYAT STARIYA BANASA BAKUNGA MP	DR. BANASA BAKUNGA MISHRA	17376/2025
291	D-WP(C)/36595/2023 WP(C)/36595/2023	SURYAMANI MOHAPATRA MP		17377/2025
292	D-WP(C)/39889/2025 WP(C)/ /	RAMAKANTA DASH MP	ATUL TRIPATHY	17378/2025
293	D-WP(C)/39899/2025 WP(C)/ /	NIRANJAN BASANTARAY MP	SIDHARTHA SWAIN	17379/2025
294	D-WP(C)/39898/2025 WP(C)/ /	GUDVELLA GRAM PANCHAYAT STARIYA BANASA BAKUNGA MP	DR. BANASA BAKUNGA MISHRA	17380/2025
295	D-WP(C)/39905/2025 WP(C)/ /	GUNIA MALLICK MP	ATMAJIT MANMITH DAS	17381/2025
296	D-WP(C)/39911/2025 WP(C)/ /	PRAVAKAR SAMANTA MP	BHAGABAN MOHANTY	17382/2025
297	D-WP(C)/39894/2025 WP(C)/ /	RAMAKANTA DASH MP	ATUL TRIPATHY	17383/2025
298	D-WP(C)/39916/2025 WP(C)/ /	SARAT CHANDRA BARIK @ SARAT BARIK MP	KAMIT PRASAD BOSE	17384/2025
299	D-WP(C)/39920/2025 WP(C)/ /	SUNIL KUMAR AGARWAL MP	BHAWANI SANKAR PANIGRAHI	17385/2025
300	D-WP(C)/39917/2025 WP(C)/ /	JANARDANPUR PANCHAYAT STARIYA MANILA KUMAR SAMANTA MP	MANILA KUMAR SAMANTA	17386/2025
301	D-WP(C)/39930/2025 WP(C)/ /	GHANASHYAM BEHERA MP	ANAM CHARAN PANDA	17387/2025
302	D-WP(C)/39936/2025 WP(C)/ /	NAMRATA BISHI MP	MANAS KUMAR CHAND	17388/2025
303	D-WP(C)/39918/2025 WP(C)/ /	RANJEET KUMAR MALLA MP	SURESH CHANDRA DASH	17389/2025